



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. SC. SEBA MR.V M THOMAS ADDL. AG, ASSAM MR.P SAIKIA
	WITH			
2	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.M SMITH MR.U K NAIR	SC, CBSC SC, EDU
	WITH			
3	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
	WITH			
4	WP(C)/1300/2016	ASSOCIATION OF ALL ASSAM AFFILIATED INSTITUTIONS AAAAI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.C K S BARUAH(R-4) SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION ASSTT. S.G.I. MS.R BORA SC, CBSC
5	WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
	WITH MC/2798/2013 in WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
6	WP(C)/2763/2014	GS NO.172577L SRI SUNIL MISHRA and 62 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA (P1,3,5,6,36,46) MS. S KANUNGOE(P1,3,5,6,36,46) MR.D BORAH MR. K KALITA (P1,3,5,6,36,46) MR. M R CHOUDHURY(P1,3,5,6,36,46)	MR. S SAIKIA (R-7) ASSTT.S.G.I.

7	PIL/119/2015	DIBAKAR BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.T DEURI MR.D CHOWDHURY MR. S DUTTA	MR.S KATAKI(R-4-6) MR.Y DOLOI(R- 1&2) MR.R DAS(R- 4 - 6) MR.S C KEYAL(R-7) MR.P CHOUDHURY(R-4 - 6) ADDL. AG, ASSAM SC, TRANSPORT(R-1 & 2)
8	PIL/121/2015	KABIN RONGHANG and 5 ORS. Versus THE UNION OF INDIA and 11 ORS	MR.P HAZARIKA MR.M K DAS MS.Z ANJUM MR.C CHAKRABORTY MS.S KAKATI	GA, ASSAM MR.B C PATHAK(R-9) MS.A DEVI(R-3) SC, FOREST C.G.C. MR.B PATHAK(R-9) MR.M PHUKAN(R-1) MS.J PHUKAN(R-9) SC, ELEMENTARY EDUCATION MR.R THADANIR-9 SC, PWD ASSTT.S.G.I. SC, HEALTH MS.P DEY(R-9)
9	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
10	Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
	WITH I.A.(Civil)/1971/2016 in Co.App./3/2016	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MS.S KAKATI	MR.A CHETIA FOR CAVEATOR MR.A SAHEWALLA
11	Co.App./4/2016 CAVT. NO. 1393/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
	WITH I.A.(Civil)/1972/2016 in Co.App./4/2016	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY ASSTT.S.G.I. MS.S KAKATI FOR CAVEATOR
12	WA/49/2016	SMT JULEKHA WAHIDA AHMED Versus THE STATE OF ASSAM and 13 ORS	MR. K M HALOI MS.S AHMED LEGAL SERVICE COMITTEE MRS.S P HUSSAIN	MR.B D DAS(R- 5,6,7&9)(R-8) GA, ASSAM MR.H K SARMA(R- 5,6,7&9)(R-8)(R-13) MRS R DEKA (R MR.P J SAIKIA R- 11 MR.M K SARMA(R-12) MS.R DEKA(R5&6)(R-8) MR.U K DAS(R-12) MS.M KECHII(R- 11) MS.S G BARUAH(R7,9 &13) MS. R DEKA MR D THAOSEN(R10) SC, SECONDARY EDUCATION MRS.B D SARMA(R-12)
13	WA/131/2016	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MSA PHUKAN(R-1-4 &6)

14	WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
15	WP(C)/391/2016	THE ASSAM TAXATION OFFICERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.G BAISHYA MR.N BARUAH MR.A HASSAN MS.B BORA MS.N HUSSAIN	SC, FINANCE & TAXATION MR.H K MAHANTA MR.S SAIKIA SC, PERSONNEL DEPT.
16	WP(C)/997/2016	MIHIR CHAKROBORTY and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM MR.S SAIKIA R- 1 , 2 and 3 SC, SECONDARY EDUCATION MRS.B GOYAL(R- 5 & 6)
	WITH			
17	WP(C)/7969/2015	MADHAB DAS and 7 ORS. Versus THE STATE OF ASSAM AND 17 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
18	WP(C)/7973/2015	NABIN BARUAH and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
19	WP(C)/7981/2015	SANTIRAM GAUTAM Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
20	WP(C)/7988/2015	MRS. RINA HUZURI Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
21	WP(C)/53/2016	MOZIBAR RAHMAN and 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
	I.A./304/2016 in WP(C)/53/2016	MOZIBAR RAHMAN and 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MR.P K GOSWAMI MR.B P BORAH MR B TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
22	WP(C)/67/2016	GIRISH CH. DAS and 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
23	WP(C)/116/2016	SADOU ASSAM BIDYALAYA SAMUHAR CHATURTHA SHRENI KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 47 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
	WITH			
	I.A./303/2016 in WP(C)/116/2016	SADOU ASSAM BIDYALAYA SAMUHAR CHATURTHA SHRENI KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 47 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE

24	WITH WP(C)/861/2016	LAL CHAN MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. H ALI	SC, SECONDARY EDUCATION GA, ASSAM MR. N AHMED (R-5) MR. M AHMED (R-5)
25	WITH WP(C)/6175/2016	ABUAL HOSSAIN SARKAR and ANR Versus THE STATE OF ASSAM AND 8 ORS	MD.S ISLAM MR.B K MISHRA MRA HAWARI	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
26	WITH WP(C)/6520/2016	BOZLUR RAHMAN and 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAM(R5 & 6) SC, SECONDARY EDUCATIONR1,2,4, 7 and 8 SC, FINANCE(R3)
27	WP(C)/2080/2016	DIVAKARAN P.V and 90 ORS Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
28	WITH WP(C)/7389/2015	A. ARUL Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.Y DOLOI(R-1 to 4) SR. CGC ASSTT.S.G.I.
29	WP(C)/5818/2016	ANADI MISHRA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.R MAZUMDAR MS.S DUTTA	MR.H K DAS MS.P DUTTA MR.U PATHAK SC, NF RLY
30	WP(C)/7833/2016	UNION OF INDIA and 6 ORS. Versus BIDESWAR MISHRA	MR.H K DAS MR.M C BORA MR.U PATHAK	MRS.U DUTTA MR.S DUTTA
31	Mat.App./26/2017 WITH LCR	SRI SANJAY KR JHA Versus SMT NILAM JHA	MR.B GOSWAMI MR.N BARUA MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY	MS. A DEVI MS. A DEVI, (LEGAL AID COUNSRL)
32	PIL/32/2017	BIRAN BRAHMA and 9 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M SARANIA MR.S U AHMED	GA, ASSAM MS.SUSENTELA MR. I ROY, SC-P & RD. MR.N BORAH MR.D SAIKIA SC, S E C
33	Mat.App./33/2017 CAVT. NO. 284/2017 WITH LCR	SMTI ARUNIMA BORA Versus SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MRA KUNDU FOR CAVEATOR MR.J TAMULI
34	WITH I.A.(Civil)/2084/2017 in Mat.App./33/2017	SMTI ARUNIMA BORA Versus SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MR A KUNDU MR.J TAMULI
35	Mat.App./40/2017 WITH MEDIATION REPORT & LCR	SRI SANJEET CHAUDHURY Versus MRS BIBHA JAISWAL	MR.D CHAKRABARTY MR.S HAZARIKA	MR. J BHATTACHARYYA MR. C BHATTACHARYYA
35	Mat.App./47/2017 CAVT. NO. 1085/2017 WITH LCR	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR
36	WITH I.A.(Civil)/2808/2017 in Mat.App./47/2017	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR
36	WA/72/2017 WITH WP(C) 3498/10, 4661/10, 4709/10(D/O), 4437/10, 4438/10, 4656/10, 5672/12, 5673/12 & 3682/10 (ALL D/O)	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, F C I SC, TRANSPORT

37	WITH WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, F C I SC, TRANSPORT
38	WITH WA/345/2014	M/S SAIKIA TRADE AND TRANSPORT CO Versus THE UNION OF INDIA and 9 ORS	MS.S BHUYAN MR.N DUTTA MR.A K BHUYAN MR.M DAS MS.N CHOUDHURY MS.P PATHAK	ASSTT.S.G.I. SC, F C I
39	WITH WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
40	WITH WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
41	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
42	WA/149/2017	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION and ANR Versus THE STATE OF ASSAM and 6 ORS	MR.R DUBEY MR.P K GARODIA MS.P SARMA	GA, ASSAM ASSTT.S.G.I.
43	ITA/156/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI II Versus SRI TAMCHI KUSUK	MR.S SARMA MR.R S MISHRA	MS.N BORDOLOI MR.M L GOPE
44	ITA/169/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX Versus M/S PIONEER TRADING CO.	MR.S SHARMA MR.R S MISHRA	MR.U K BORTHAKUR MR.R GOENKA Sr. Adv. MR.A GOENKA
45	WA/269/2017 CAVT. NO. 654/2017	SRI MUSTAB AHMED @ MUSTAB UDDIN Versus THE STATE OF ASSAM and 14 ORS	MR.S K ROY MRS M M ROY	GA, ASSAM MR A ISLAM R- 9and14 MR.G Z AHMED(R- 9&14) FOR CAVEATOR MR.A A HUSSAIN(R- 9&14)
46	WP(C)/1580/2017	KRIPA SINDHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MRG P BHOWMIKR-5 MR.A K THAKUR MR.T ROY(R-5) MS.B SARKAR(R-5) MR.S DEY(R-5) SC, SECONDARY EDUCATION SC, PERSONNEL DEPT.
47	WP(C)/7399/2017	MUKUL ROY Versus THE UNION OF INDIA and 5 ORS.	MR.I CHOUDHURY MR.N J KHATANIAR MR.S BISWAKARMA	G J SHARMA ASSTT.S.G.I.
48	C.Ex.App./1/2018	DHARAMPAL SATYAPAL LTD. Versus COMMISSIONER CENTRAL EXCISE and SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA SC, CENTRAL EXCISE
49	WA/2/2018	THE STATE OF ASSAM Versus DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA
50	C.Ex.App./2/2018	DHARAMPAL SATYAPAL LTD. Versus COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA SC, CENTRAL EXCISE

50	C.Ex.App./3/2018	DHARAMPAL SATYAPAL LTD. Versus COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR.R SARMA MS.R KALITA MS.K D SARMAH MR. P BARUAH MSB DEVI MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR. R K BHUYAN MR B SHARMA MRA ZAMAN MR.R RABHA MR. K SAIKIA SC, CENTRAL EXCISE
51	C.Ex.App./4/2018	DHARAMPAL SATYAPAL LTD. Versus COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA SC, CENTRAL EXCISE
52	C.Ex.App./5/2018	DHARAMPAL SATYAPAL LTD. Versus COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR B SHARMA
53	Mat.App./6/2018 WITH LCR	RAJEEV T.P. Versus TIRTHA CHALIHA	MR. P BORA MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA	MS. M B BARUAH
54	WA/12/2018	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
	WITH			
55	WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH			
	I.A.(Civil)/2305/2018 in WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
	WITH			
56	WA/240/2018	TARUN SONOWAL AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
	WITH			
57	WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
58	WA/16/2018	DAL PATHAK Versus THE STATE OF ASSAM	MS. M BARMAN	SC, HIGHER EDUCATION MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
59	Mat.App./20/2018 WITH LCR	SMTI SANGEETA GUPTA Versus UPENDRA GUPTA	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MS I JAMIR MR. R DHAR
60	Mat.App./25/2018 WITH LCR	SMTI MOUSAMI PAUL Versus APU PAUL	MS. A DEVI	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA
61	WA/26/2018	MAHESH CHANDRA DEV Versus THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA ASSTT S G I
	WITH			
	I.A.(Civil)/440/2018 in WA/26/2018	MAHESH CHANDRA DEV Versus THE UNION OF INDIA	MR D DAS MR H NATH MR M S ALAM	ASSTT S G I

62	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. Versus THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	MR. P K ROYCHOUDHURY (R-8 TO 33) GA, ASSAM MR. R J BORDOLOI (R5) MR. P. J. PHUKAN (R3) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC
63	Mat.App./32/2018 WITH LCR	SMT RASHMI REKHA DEVI Versus JITU NATH	MR. K D CHETRI MS. B BARUAH MR B DAS	
64	Mat.App./38/2018 WITH LCR	BAPDHAN BAISHYA Versus SMTI MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
	WITH I.A.(Civil)/3230/2018 in Mat.App./38/2018	BAPDHAN BAISHYA Versus SMTI. MANURAMA BAISHYA	MR. A DEB MR. S Z RAHMAN	MR. A ALAM
65	WA/41/2018	CHUMCHAMO EMUNGRI AND ANR Versus THE STATE OF NAGALAND AND 3 ORS	MR. S K DEORI MS. SOMILA MR. P DAIMARY MR. U K NAIR	GA, NAGALAND
66	PIL/46/2018	SIDDHARTHA SHANKAR DEY Versus THE STATE OF ASSAM AND 4 ORS.	S S DEY(PETITIONER IN PERSON)	GA, ASSAM SC, HEALTH
67	WA/47/2018	NRIPENDRA NATH SEAL Versus THE STATE OF ASSAM	MR R MAZUMDAR MS P RAI MR M BEZBARUAH MR U SARMA MR D DEKA	MR. S H RAHMAN GA, ASSAM(R1TO4) MR. N UPADHAYAY MR E HUSSAIN
68	Mat.App./48/2018 WITH LCR	HAREN CHANDRA GHOSH Versus SMTI JHARNA MANDAL	MR. S C BISWAS MS J BORAH MR R KARIM MR. P S BISWAS MS A PARVEEN	MS B DEVI MS. J PAUL
69	WA/50/2018	THE STATE OF MIZORAM Versus SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	MR. P D NAIR
70	WA/52/2018 CAVT. NO.0105/2018	ARNAB KUMAR KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS MR. D DEKA	SC, A I C T E MR. S SAIKIA MR. A DAS MR. B CHOUDHURY MR. B GOGOI MR. A CHAMUAH SC, D U SC, HIGHER EDU SC, U G C SC, A S T U MR. L P SHARMA SC, G U
71	Mat.App./56/2018 WITH LCR	SRI DILIP DAS Versus SMTI RUPALI KAKOTI	MRS. K DEKA MS. L TALUKDAR	MR. S RANA MR. I RAHMAN
72	C.Ex.App./56/2018	PAN PARAG INDIA LTD Versus COMMISSIONER OF CENTRAL EXCISE AND ANR	MR. S K KEJRIWAL MS. S KEJRIWAL	MR. B SARMA SC, CENTRAL EXCISE
73	C.Ex.App./61/2018	PAN PARAG INDIA LTD Versus THE COMMISSIONER OF CENTRAL EXCISE AND ANR	MR. S K KEJRIWAL MR S KEYAL	MR B SARMA SC, CENTRAL EXCISE
74	Mat.App./61/2018 WITH LCR	MR JATIN SARMAH Versus SMT (DR) JULIE SARMAH	MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MR. A KHOOND MT T TASHI MS. Y S PHOM MR. M BORA MRS. M N CHOUDHURY	MR. D K KOTOKY MR. P S BHATTACHARYYA MR D BHATTACHARYA MR. K K PARASAR

75	Mat.App./62/2018 WITH LCR WITH I.A.(Civil)/4355/2018 in Mat.App./62/2018	SRI BIKASH BORAH Versus SMTI SWAPNALI SAIKIA	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR	MS. M BORAH MR. A KONWAR
76	Mat.App./63/2018 WITH LCR	SRI BIKASH BORAH Versus SMTI. SWAPNALI SAIKIA	MRS. K DEKA	MR. A KONWAR
77	WA/70/2018	SRI KALPANA DAS Versus SRI ANIL MANDAL	MR R B ISLAM MS. P BARMAN MS. B SAIKIA MR. A DAS	MR. S CHAUHAN MR. DEBABRAT CHUTIA
78	WA/71/2018 WITH I.A.(Civil)/2463/2018 in WA/71/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
79	WA/72/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS MONJULA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
80	Mat.App./73/2018 WITH LCR	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS MONJULA DAS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN
81	WA/74/2018	SRI NILANJAN ROY CHOUDHURY Versus SMT HIRAMONI TALUKDAR ROY CHOUDHURY	MR D K MISHRA MR. S K GOSWAMI MR. A KALITA MR. P K SHARMA	SC, D.C.I. MR. S C KEYAL SC, HEALTH
82	WA/75/2018 CAVT. NO.0189/2018	THE MARWARI PANCHAYAT NAGAON Versus KHAGORIJAN ANCHALIK KRISHAK SURAKSHA SAMITI	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR. P J PHUKAN MR H BARUAH
83	C.Ex.App./81/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS MONJULA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R DUBEY MR. P K GARODIA MS. A B KAYASTHA MR. A DEKA MR. A LAL	MR R DHAR (R 2 & 3) MR. SHEELADITYA (R1)
84	C.Ex.App./84/2018	M/S NEW TECH STEEL AND ALLOYS PVT LTD Versus THE COMMISSIONER (APPEALS) CUSTOMS ,CENTRAL EXCISE AND SERVICE TAX	MR. K N CHOUDHURY MR D J DAS MR D DEKA MR. B K KASHYAP	MR. S C KEYAL
85	WA/85/2018 CAVT. NO.0303/2018	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
86	WA/101/2018	THE ANUNDORAM BOROAH INSTITUTE OF LANGUAGE , ARTS CULTURE AND 3 ORS Versus SACHIN MEDHI AND 2 ORS	MR S NATH MR H DAS MR B CH DEKA MS U HAZARIKA	MR. A CHAMUAH(FOR CAVEATOR)
87	WA/102/2018	THE STATE OF ASSAM AND ANR Versus M/S EVER ASSAM TEA PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MS. L BORGHAIN MS. P GOSWAMI
88	WA/202/2018	THE STATE OF ASSAM AND 2 ORS Versus M/S VISION ISPAT PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
89	WA/202/2018	THE STATE OF ASSAM AND 2 ORS Versus M/S JAGUNBARI TEA COMPANY	MR. D SAIKIA MR. B CHOUDHURY	MRS. P GOSWAMI MS. L BORGHAIN MR. N SAIKIA FOR CAVEATOR
90	WA/230/2018	THE STATE OF ASSAM AND 2 ORS Versus M/S ISHWAR FOOD PRODUCTS PVT LTD	MR. D SAIKIA MR. B CHOUDHURY	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI FOR CAVEATOR

89	WA/108/2018	MUKUT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
	WITH			
90	WA/156/2018	MD EUNUSH ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
	WITH			
91	WA/158/2018	RAMEN SAUD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
92	WA/110/2018	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
93	WA/111/2018	GANGA DHAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR D BARUAH MR R DHAR MR. B B KAKATI MR. N N UPADHAYA	SC, HIGHER EDU MR. K N CHOUDHURY, (R 6) MR. S BHARALI (R3,4,5) MR. M DAS MS. N SULTANA (R3,4,5) MR. N K NEOG SC, U G C
94	WA/133/2018 CAVT. NO.0337/2018	PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR D CHAKRABORTY	SC, SEC. EDU. MR. D K SARMAH MR. U K GOSWAMI (R3) MS. A TALUKDAR FOR CAVEATOR
95	WA/139/2018	AINUL HOQUE KHAN Versus THE STATE OF ASSAM and 4 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MR S ISLAM MR. A DAS MS. R BORA	SC, SEC. EDU. SC, IRRIGATION MR. D ROY
96	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
	WITH			
97	WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
	WITH			
98	WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR

99	WA/143/2018	DR SEKHAR BRAHMA AND ANR Versus THE BODOLAND UNIVERSITY AND 5 ORS	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	MR K K MAHANTA (R2 & R4) GA, ASSAM MR. R MAZUMDAR (R1 & R3) MR. R SARMA (R6) MS. S KANUNGOE (R5) MR H BEZBARUA (R1 & R3) MR. U SARMA (R1 & R3) MS. J CHETTRY (R5) MR. K M MAHANTA (R2 & R4) MS P THAPA (R2 & R4) MR. B DEKA (R2 & R4) MR. R BORA (R2 & R4) MS. K SINGHA (R2 & R4) SC, BODOLAND UNIVERSITY
100	WA/157/2018	SHEIKH AMZAD HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H A AHMED MR. R ALI MS. F Y HUSSAIN	GA, ASSAM MR. A ROSHID (R5) MS. M R DEVI (R5) SC. REVENUE
101	WA/173/2018	THE INDIAN RED CROSS SOCIETY and 2 ORS Versus SIDDHARTHA SANKAR DEY	MR.S P CHOUDHURY MR.A S DHILLON MR. A S DHILLON	MR G N SAHEWALLA MR. A K DUTTA MR. B PURKAYASTHA
102	WA/178/2018	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
103	WA/179/2018	SRI ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MS. M B BARUAH	MR. S NATH MR G J SHARMA
104	WA/183/2018	SRI BUBUL BARUAH and 25 ORS Versus THE STATE OF ASSAM and 35 ORS	MR. R DAS MR A J GHOSH	SC, APDCL
105	WA/185/2018 CAVT. NO.0543/2018	DR GEETIMA DEKA Versus DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA (R1) MR. M MAHANTA (R1) MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
106	WA/190/2018 CAVT. NO.0684/2018	MRS PADMAWATI BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY MR. K RAHMAN	SC, SEC. EDU. MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
107	WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
108	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	WITH			
109	WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC

110	WITH WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
111	WITH WA/222/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
112	WITH WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
113	WITH WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
114	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
115	WITH WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
116	WA/223/2018 WITH WP(C) 128/15(D/O)	SMT MINAKSHI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. K D SARMAH MS. S D SAIKIA MS B DEVI	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
117	WA/225/2018	RABINDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MRS N NATH	SC, ELEM. EDU MR. S MUKTAR (R5) MR. S RAHMAN (R5)
118	WA/233/2018 WITH WP(C) 5324/12(D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
119	WA/237/2018 WITH OFFICE NOTE	ON THE DEATH OF AJIJUR RAHMAN MOLLA HIS LEGAL HEIRS SAHATON BEWA and 19 ORS, Versus MD. TOTA MIA and 2 ORS,	MR. G P BHOWMIK MS M KALITA MS P CHETIA	GA, ASSAM MD H R AHMED (R1) MD A ISLAM (R1)
120	WA/242/2018	SRI VIRENDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
121	WA/243/2018	MRS ARCHANA BHATTACHARJEE Versus THE BANK OF BARODA AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	MR. I GOGOI (R1-R4) MIIS T DAS (R1-R4) MR. A K ROY (R1-R4)
122	WA/256/2018 WITH WP(C) 5236/11(D/O)	FOOD CORPORATION OF INDIA AND 3 ORS Versus GIRIN DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H DAS
123	WA/291/2018	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
124	WA/341/2018	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. K SARMA MR D DAS MR. M BARUAH	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA

125	WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
126	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM
127	WP(C)/1749/2018 CAVT. NO.1802/2017	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
128	WP(C)/1801/2018	ROMESH CHOWHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MS. A DAS (R3)
129	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
130	WP(C)/3074/2018	BHARATI BHATTACHARJYA Versus STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I H LASKAR (R4 & 5) MR. P K DEKA (R4 & 5) MD. S ALOM (R4 & 5) MR J H LASKAR (R4 & 5)
WITH				
131	WP(C)/2813/2017	BHARATI BHATTACHARJYA Versus THE STATE OF ASSAM and 4 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.J H LASKARR-4R-5 MR.I H LASKAR(R-4)(R-5) MR.P K DEKA(R-4)(R-5) MR. S ALAM(R-4)(R-5)
132	WP(C)/3075/2018	ALUMNI ASSOCIATION OF COF- RAHA (AACOFR) AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR. R SINGHA	GA, ASSAM SC, FINANCE
133	WP(C)/3118/2018	UNION OF INDIA AND 5 ORS. Versus JAYANTA DEY AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA (R1-R4, R6-R8) MR A BHATTACHARYA (R1- R4) MR S CHOUDHURY (R1-R4, R6-R8) MR. H DAS (R2-R4, R6-R8)
WITH				
134	WP(C)/1820/2018	RAGHUNATH PRASAD AND ANR. Versus THE UNION OF INDIA AND 13 ORS.	MR. A AHMED MR N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I.
135	WP(C)/3366/2018	RANJIT CHANDRA GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	MR G GOSWAMI MS. B DEVI MR S SARMA MS. T KALITA	ASSTT.S.G.I. SC, PERSONNEL DEPT. SC, FINANCE SC, FOREST
136	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
137	WP(C)/4301/2018	ANUP KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. M CHANDA MR S CHOUDHURY	SC, NF RLY
138	WP(C)/4472/2018	VICKY KUMAR PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MR. A I KATHAR MR. B DEORI MS. I KEITZAR	GA, ASSAM SC, HEALTH
139	WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M P SARMA MR. U K NAIR MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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Web:www.ghconline.gov.in

[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2181/2016 WITH LCR	MINATI MALODAS Versus THE UNION OF INDIA and 2 ORS.	MR.S NAG MR.N D SARMA MR.P K SHARMA	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/4619/2016 WITH LCR	ABDUL RAHIM @ ABDUR RAHIM Versus THE UNION OF INDIA AND 5 ORS	MR.R A CHOUDHURY MR.Z HAMMAD MDE AHMED	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/4690/2016 WITH LCR	GAURA KISHOR SINGHA @ GOURA KISHOR SINGHA Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR. T C CHUTIA ASSTT.S.G.I.
4	WP(C)/4822/2016 WITH LCR	NUR BOKTO SHEIKH @ NUR BOKTO @ NUR BOKTO PODDAR Versus THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/4848/2016 WITH LCR	ABDUL SUKUR @ ABDUS SUKUR Versus THE UNION OF INDIA and 5 ORS	MR.H R KHAN MR.N ISLAM MS.L DAS MS.K BORA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/4989/2016 WITH LCR	MS. SARIFA BEGUM @ SARITUN KHATUN Versus THE UNION OF INDIA and 7 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/4997/2016 WITH LCR	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 8 ORS	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MR.A WAHAB MDI H KHAN	GA, ASSAM(R-2-9) ASSTT.S.G.I.(R-1)
8	WP(C)/5325/2016 WITH LCR	SANORA BIBI @ SANOWARA KHATUN Versus THE UNION OF INDIA and 8 ORS	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD I H KHAN	GA, ASSAM (R 2-7) MR. D BARUAH MR. N BORAH SC, ASEC (R-9) ASSTT. S.G.I. (R-1) SC, ELECTION COMMISSION. (R-8)
9	WP(C)/5400/2016 WITH LCR	SHIPA BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/5402/2016 WITH LCR	JAMAL ALI @ JAMAL UDDIN Versus THE UNION OF INDIA and 8 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN MR.L MIAH	GA, ASSAM(R-2-9) ASSTT.S.G.I.(R-1)

11	WP(C)/5403/2016 WITH LCR	ABDUL JOLIL @ ABDUL JALIL Versus THE UNION OF INDIA and 3 ORS	MR.A B ACONDA MR.B U LASKAR	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5405/2016	MD. SATTAR ALI @ SOTTOR ALI Versus THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	GA, ASSAM(R2-7) ASSTT.S.G.I. R1
13	WP(C)/5424/2016 WITH LCR	ABDUS SAMAD MIA Versus THE UNION OF INDIA and 3 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5445/2016 WITH LCR	RABIA AKHTAR @ RUHINA AKHTAR Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.A AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5555/2016 WITH LCR	HAZIRA BEGUM @ HAZIRA KHANAM @ HARIRA Versus THE UNION OF INDIA AND 4 ORS	MR.H R A CHOUDHURY MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5770/2016 WITH LCR	AMIRUDDIN Versus THE UNION OF INDIA and 5 ORS	MR.D SAIKIA MR.B K DAS MRS M ABDULLAH P MR.A ALI MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/5911/2016	SMTI. KAMALA MANDAL Versus THE UNION OF INDIA and 3 ORS	MR.S DAS MR B ACHARYYA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/6294/2016 WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
19	WP(C)/6578/2016 WITH LCR	MD. FAKHRUDDIN KHAN Versus THE UNION OF INDIA and 3 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6579/2016 WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
21	WP(C)/6662/2016	MD. TAFIQU L ISLAM @ TAFIQU L HUSSAIN Versus THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.S H SIKDAR	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/6813/2016 WITH LCR	HAJARAT ALI @ HAZRAT ALI Versus THE UNION OF INDIA and 5 ORS	MR. E AHMED MR.R A CHOUDHURY MR.Z HAMMAD	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR. E AHMED MR.R A CHOUDHURY MR.Z HAMMAD	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
24	WP(C)/6837/2016 WITH LCR	MD. AKIL ALI @ AKHIL ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6864/2016	ABDUL HAI Versus THE UNION OF INDIA and 4 ORS	MRS S N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/7019/2016 WITH LCR	MOMIND KHAN Versus UNION OF INDIA and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA MRN TALUKDAR	GA, ASSAM MR. S C KEYAL (ASSTT.S.G.I.) MR. A KALITA (SC, FT) ASSTT.S.G.I.
27	WP(C)/7171/2016 WITH LCR	MD. KHAJAL UDDIN and 2 ORS Versus THE UNION OF INDIA and 6 ORS	MR.S TAI MR.A HASSAN MR.D HAZARIKA	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/7182/2016 WITH LCR	JUBEDA KHATUN Versus THE UNION OF INDIA and 6 ORS.	MR.S TAI MR.J C DAS MR.A J HAZARIKA MR.D HAZARIKA	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/7586/2016 WITH LCR	TAJ UDDIN JAIGIRDAR Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.

30	WP(C)/1545/2017 WITH LCR	APASH ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.P A AHMED MRS.R BARKATAKY MR.A HOQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/1575/2017 WITH LCR	TOKMINA AHMED @ TAHMINA KHATUN @ TAKMINA AHMED Versus THE UNION OF INDIA and 3 ORS.	MR I RAFIQUE MS.M DEKA MR.S A CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
32	WP(C)/1596/2017 WITH LCR	ANOWAR HOSSAIN @ ANOWAR HUSSAIN BEPARI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/1648/2017 WITH LCR	DILWAR @ MD. DILWAR HUSSAIN and 3 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAM(R. 2-7.) ASSTT.S.G.I.(R. 1.)
34	WP(C)/1679/2017 WITH LCR	MINATI DAS Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/1836/2017 WITH LCR	SHYAMALA ARJYA @ SHYAMALA BALA ARJYA Versus THE UNION OF INDIA and 5 ORS	MR.B HUSSAIN MR.A T SIKDER MR. S BISWAS MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/1864/2017 WITH LCR	RUSTAM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM R2,3 and 4 ASSTT.S.G.I.(R1)
38	WP(C)/1962/2017 WITH LCR	MOMIN Versus THE UNION OF INDIA and 3 ORS.	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/2042/2017 WITH LCR	CHARAN BISWAS @ SARAN BISWAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.J BORA	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/2090/2017 WITH LCR	SABIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.M A MONDAL	GA, ASSAM ASSTT.S.G.I.
41	WP(C)/2109/2017 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/2137/2017 WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S AHMED MR A HAQUE MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
43	WP(C)/2167/2017 WITH LCR	SURESH SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM ASSTT.S.G.I.
44	WP(C)/2195/2017 WITH LCR	ALI HUSSAIN SK Versus THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/2259/2017 WITH LCR	JYOTSNA BALA KHETRIYA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/2738/2017 WITH LCR	NURUL ISLAM KHA Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
47	WP(C)/3128/2017 WITH LCR	MAHAR UDDIN ALI Versus THE UNION OF INDIA and 4 ORS.	MR. M A SHEIKH MR.S Z B AKLAS	GA, ASSAM ASSTT.S.G.I. SC, BTC
48	WP(C)/6473/2017	AMINA BIBI Versus THE UNION OF INDIA and 3 ORS	MS.T SOM MR.H DAS MS.R BORGHAIN	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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HEARING CAUSELIST

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[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CRIMINAL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH Crl.Rev.P. 176/17, MC 2265/05 & 2526/05 (ALL D/O) & P.B. 3 NOS.	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./32/2006 WITH LCR 1 BUNDLE (7 OUT OF 26 FILES) & P.B. 1 NO.	DR. KRINMOY ROY CHOUDHURY Versus CBI	MR.Z KAMAR MR.Z ALAM MS.A BEGUM MS.M SHARMA	MR.S C KEYAL SC, CBI
4	Crl.A./47/2006	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
5	Crl.A./66/2008 WITH LCR 4 FILES	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MR.I CHOUDHURY MRS M ABDULLAH P MS.F HUSSAIN	PP, ASSAM
6	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR MR.J GOGOI	PP, ASSAM
7	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
8	Crl.A./161/2008 (PC ACT), WITH LCR	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MR. N K NEOG MS. N BHARALI	SC, CBI
9	Crl.A./4/2009 WITH OFFICE NOTE & LCR 5 FILES	SUBRATA GHOSH Versus THE STATE OF ASSAM	MR.N ZAMAN MR.B M CHOUDHURY MR.A GANGULY MR.J CHOUDHURY	

10	Crl.A./6/2009 WITH OFFICE NOTE & LCR 4 FILES	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. D K DEKA MS.S. KANUNGOE,AMICUS CURIAE MR. S K SHARMA MR. N I MAZARBHUYAN	PP, ASSAM
11	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM
12	Crl.A./184/2009 (PC ACT), WITH LCR	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
13	Crl.A./4/2010 WITH LCR 3 FILES	MAHADEV BAISHYA, Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
14	Crl.A./7/2010 WITH LCR 3 FILES	MD. MOSTAFA JAMAN Versus THE STATE OF ASSAM	MR.I A TALUKDAR MS.M MALLIK MRSB B AHMED MR.N AMIN	PP, ASSAM
15	Crl.A./21/2010 WITH LCR 3 FILES	ABDUL KADER ALOM @ TINKU Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MS.B DAS	PP, ASSAM
16	Crl.A./33/2010 WITH LCR 6 FILES	KANAK DAS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MS.P GOGOI	PP, ASSAM
17	Crl.A./36/2010 WITH LCR 4 FILES	RADHIKA KALITA Versus THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR.H L MAURYA	PP, ASSAM
18	Crl.A./41/2010 WITH LCR 3 FILES	SMT RUNUMI DEVI Versus HARADHAN SARMA and ANR,	R ALI N J DAS A CHOUDHURY P K DAS	B K SHARMA P M DEKA PP, ASSAM
19	Crl.A./56/2010 WITH LCR 5 FILES	MD. AMZAD ALI, Versus THE STATE OF ASSAM	MR.S CHAUHAN MR.S CHOUHAN MR.R S CHOUHAN	PP, ASSAM
20	Crl.A./60/2010 WITH LCR 3 FILES	AFTAB UDDIN BARBHUIYA, Versus MAKADDAS ALI MAZUMDER and 2 ORS,	H I CHOUDHURY F H LASKAR S K DEORI K UDDIN B AHMED	S CHOUDHURY
21	Crl.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
22	Crl.A./63/2010 WITH LCR 5 FILES	BABUL ALI Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS	PP, ASSAM
23	Crl.A./66/2010 WITH LCR 4 FILES	MAHEN SARMAH Versus THE STATE OF ASSAM and ANR	MR.R SARMA MSB DEVI	PP, ASSAM
24	Crl.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	PP, ASSAM

25	Crl.A./76/2010 WITH LCR 5 FILES	M/S. GANG and SONS, Versus MR. DEEPESH JAIN and ANR	MR.D K KOTHARI MR.N DEKA MRR K MOUR MR.B DEKA	MR.O P BHATI MR.T C DAS MR.D DEKA MISS.N DAS PP, ASSAM MR.H K BORA
26	Crl.A./81/2010 WITH LCR 7 FILES	AMULYA KUMAR NATH Versus THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR	PP, ASSAM
27	Crl.A./84/2010 WITH LCR 1 FILE	RNB MINERALS and CHEMICALSP LTD. Versus SHAGIR AHMED and ANR	P GOSWAMI D DEVI R K JAIN	MR.M U MONDAL MR.A B SIDDIQUE MS.M GOGOI PP, ASSAM
28	Crl.A./91/2010 WITH LCR 4 FILES	NITUL KALITA, Versus DR. HIREN GOGOI and ANR,	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.J BORA MSK KALITA MR.A BORGHAIN PP, ASSAM
29	Crl.A./94/2010 WITH LCR 4 FILES	ALI HUSSAIN Versus THE STATE OF ASSAM	MR.S U AHMED MD.S ISLAM MR.S M SAHJAHAN	PP, ASSAM
30	Crl.A./96/2010 WITH LCR 3 FILES	DHIREN DEKA, Versus STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR.P SARMA	PP, ASSAM
31	Crl.A./97/2010 WITH LCR 3 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
32	Crl.A./105/2010 WITH LCR 6 FILES	SAMAR KARMAKAR Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.R CHOUDHURY MS.S K NARGIS	PP, ASSAM
33	Crl.A./120/2010 WITH LCR 3 FILES	MUSLIM ALI, Versus THE STATE OF ASSAM,	MRD C CHAKRABORTY MR.A K BORA MS.P PATHAK MRB K TALUKDAR	PP, ASSAM
34	Crl.A./121/2010 WITH LCR 6 FILES	BASANTA HAZARIKA and 3 ORS, Versus STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS	PP, ASSAM
35	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
36	Crl.A./172/2010 WITH LCR 5 FILES	PRADIPTA DUTTA Versus THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR Y P DAS	PP, ASSAM
37	Crl.A./182/2010 WITH LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
38	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
39	Crl.A./190/2010 WITH LCR	UNION OF INDIA, Versus BALWINDER SINGH,	MRD C CHAKRABORTY MR.S C KEYAL C.G.C. ASSTT.S.G.I.	
40	Crl.A./203/2010 WITH LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY

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7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
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19)	MR. S MITRA	06-05-2019	To	11-05-2019



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[AT 10:30 AM]

BEFORE:

CRIMINAL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./195/2008 WITH LCR 3 FILES	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR	PP, ASSAM
	WITH Crl.M.C./385/2008 in Crl.Rev.P./195/2008	SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	MR.R SARMA	PP, ASSAM
2	Crl.Rev.P./140/2009 WITH LCR 3 FILES	SHRI RAM BABU SHAW Versus THE STATE OF ASSAM and ANR	B SARKAR R DHAR J PAUL P SEN	MR. N ALAM MRP K SINGH MR.K RAJA MR.M U HAQUE PP, ASSAM
3	Crl.Rev.P./179/2009 WITH LCR 1 FILE	MD NAZRUL ISLAM Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.A CHOUDHURY	PP, ASSAM
4	Crl.Rev.P./195/2009 WITH LCR 1 FILE	SRI NITUL BORAH Versus SMTI PINKI BORAH and ANR	D K JAIN N ALAM K DAS I CHOUDHURY	PP, ASSAM
5	Crl.Rev.P./229/2009 WITH LCR 3 FILES	JUGAL THAKURIA Versus THE STATE OF ASSAM AND ORS	MR.K AGARWAL MR.P KALITA	MR.K BHATTACHARJEE MS M BHATTACHARYA PP, ASSAM MR.J C BARUAH
6	Crl.Rev.P./236/2009 WITH LCR 3 FILES	SRI DHIREN CHANDRA BORAH Versus SMTI PALLAVI KALITA	MR.P KATAKEY MR.R BORPUJARI MS.D DEKA	MR.D K KOTHARI MRR K MOUR MRK BHUYAN MR.B DEKA MRS.G MEDHI
7	Crl.Rev.P./240/2009 WITH LCR 3 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
8	Crl.Rev.P./243/2009 WITH LCR 3 FILES	UTTAM GHOSE Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.M I HUSSAIN	PP, ASSAM
9	Crl.Rev.P./249/2009	SMTI JUNU DEKA Versus THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.N ZAMAN MR.Y DOLOI MR.P C DEY MR.A GANGULY MR B CHANDA PP, ASSAM

10	Crl.Rev.P./253/2009 WITH LCR 4 FILES	MD DUDU HUSSAIN Versus THE STATE OF ASSAM	MR.I CHOUDHURY MSS DEVI MS.S BEGUM MRS.S P HUSSAIN MISSM CHUTIYA	PP, ASSAM
11	Crl.Rev.P./261/2009 WITH LCR 2 FILES	PRADIP DAS SARKAR Versus SMT. UMA SARKAR	MR.B DEY MR.R DHAR MR.N N UPADHAYA MR.H CHETRY	MR.K SARMA MR.D DAS
12	Crl.Rev.P./270/2009 WITH LCR 4 FILES	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
13	Crl.Rev.P./273/2009 WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
14	Crl.Rev.P./291/2009 WITH LCR 3 FILES	ABUL BASHAR Versus THE STATE OF ASSAM	MS.N BHARALI MS.K BORA	PP, ASSAM
15	Crl.Rev.P./294/2009 WITH LCR 3 FILES	HANIF ALI Versus MUSSTT. SUNTARA BEGUM	MR.G AHMED MS.R BEGUM MD.M Z SHAH MR.R ALI	
WITH				
16	Tr.P.(Crl.)/31/2009	SMTI JUNU DEKA and ANR. Versus THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.Y DOLOI PP, ASSAM
17	Crl.Rev.P./307/2009 WITH LCR 3 FILES	SRI BIREN HANDIQUE Versus THE STATE OF ASSAM and ANR	MR.D C MAHANTA MRS.S BORPATRAGOHAIN	MR.B C DAS MR.U DUTTA PP, ASSAM
18	Crl.Rev.P./331/2009 WITH LCR 3 FILES	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	PP, ASSAM
19	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN Versus THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
20	Crl.Pet./61/2011	SHANKER RAJKHEWA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR S BHUYAN MR. A K BHUYAN MS. B BHUYAN MR. P KATAKI MS.M DEVI MR J BORAH MS.R BEGUM	N DUTTA (Sr. Adv) MR. B GOGOI (R2) MR. B BARUAH (R2) MS. R BORAH PP, ASSAM
21	Crl.Pet./238/2011	SMTI TAMIZA RAHMAN Versus GAUTAM BORAH	MR.K N CHOUDHURY MS.R DEKA	MR.P KATAKI MS.R BEGUM MS.S KHATANIAR
22	Crl.Pet./314/2011 WITH LCR	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
23	Crl.Pet./539/2011	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM

24	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
25	Crl.Pet./33/2012 WITH LCR 3 FILES	RINA TALUKDAR Versus TALUKDAR BIDYUT BIKASH	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MS.G MAHANTA MS.C BAISHYA	MR.H R A CHOUDHURY MS.P DAS MR.H ALI
26	Crl.Pet./36/2012 WITH LCR 2 FILES	SRI SUBHENDU KAR Versus SMTI RUNA KAR and ANR	MR.B CHOUDHURY MR.R K JAIN	MRG P BHOWMIK MR.S S ROY
27	Crl.Pet./68/2012	RANJIT DUTTA Versus H K DEV MAHANTA, ACS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	
28	Crl.Pet./69/2012 WITH LCR 1 FILE	SMTI ANAMIKA BORO Versus THE STATE OF ASSAM and ANR	MR.B B NARZARI MR.A R SHOME MR.S CHAUHAN	MR.M CHIRING PP, ASSAM MR.D C C PHUKAN
29	Crl.Pet./81/2012 WITH LCR 1 FILE	BINOD DEKA and 2 ORS. Versus MAHEK ADHIKARI	MR.I A HAZARIKA MR.P KATAKI MRM HALOI MR.R K CHOUDHURY	
30	Crl.Pet./96/2012 WITH LCR 1 FILE	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
31	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
32	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
33	Crl.Pet./173/2012 WITH LCR 2 FILES	ARVIND GOEL and 3 ORS. Versus STATE OF ASSAM	MR.S K JAIN MR.R K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
34	Crl.Pet./180/2012 WITH LCR 1 FILE	CHANDAN DEY and 2 ORS. Versus STATE OF ASSAM and ANR.	MR.T DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
35	Crl.Pet./185/2012 WITH LCR 3 FILES	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
36	Crl.Pet./188/2012 WITH LCR 1 FILE	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
37	Crl.Pet./250/2012	BINITA DEKA KALITA and 2 ORS. Versus PAPPU DEKA KALITA	MR.P KATAKI MRS.S KHATANIAR DUTTA	MR.N AHMED
38	Crl.Pet./259/2012 WITH LCR 3 FILES	NAND KISHORE SHARMA Versus RAMA SANKAR SHARMA	MR.P J SAIKIA MR.K BARUAH	MR.G N SAHEWALLA MR.P DEKA MR.J KOTOKY
39	Crl.Pet./273/2012 WITH LCR 4 FILES	GIRIN BORA Versus GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.B SHARMA MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
	WITH			
40	Crl.Pet./298/2012	NIRMAL BHUYAN Versus GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA

41	WITH Crl.Pet./346/2012	SUREN BORAH Versus GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
42	WITH Crl.Pet./347/2012	SWAPAN DEY Versus GANGA KATAKY	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.B SHARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA MR.K R BOROOAH MRSATYEN SARMA
43	Crl.Pet./312/2012 WITH LCR 6 FILES	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM
44	Crl.Pet./339/2012	JAIDEEP BHUYAN Versus THE STATE OF NAGALAND AND ANR	MR.S KALITA MR.G SOREN MR.T H HAZARIKA MR.M CHETIA MR.T BARUAH MS.P BARUAH MR.A BARUAH MS.R GOGOI MR.A RASHID MR.N P DUWARAH	MR.M SARANIA MR.S AHMED GA, NAGALAND
45	Crl.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. Versus DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS
46	Crl.Pet./341/2012 WITH LCR 2 FILES	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAIN MSI RAJKHOWA
47	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
48	Crl.Pet./357/2012 WITH LCR 2 FILES	MAHENDRA KUMAR AGARWALLA and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P BORA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MR.B DUTTA MS.T TALUKDAR	MR.N C DAS SC, ATPPF PP, ASSAM
49	Crl.Pet./379/2012 WITH LCR 1 FILE	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
50	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
51	Crl.Pet./403/2012 WITH LCR 1 FILE	BINOY KRISHNA DAS Versus THE STATE OF ASSAM AND ORS	MR.B BARUAH MR.B M CHOUDHURY MR.A K BHUYAN MR.U CHOUDHURY	PP, ASSAM
52	Crl.Pet./417/2012 WITH LCR 4 FILES	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR.M R ISLAM PP, ASSAM
53	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
54	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH

55	Crl.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
56	Crl.Pet./474/2012 WITH LCR	HAZI MOFIZUDDIN and 2 ORS Versus THE STATE OF ASSAM	MS.B HAZARIKA MR.H BURAGOHAIN MS.M SAIKIA MS.D GOGOI MS.K DIHINGIA MRS.M BURHAGOHAIN	MS.J HUDA PP, ASSAM
57	Crl.Pet./475/2012 WITH LCR 1 FILE	SHANTILAL MANOTH Versus CHAND MALL GUNECHA	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MS.B M CHETRI	MRJ C GAUR MR.D CHAKRABORTY
58	Crl.Pet./512/2012 WITH LCR 1 FILE	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
59	Crl.Pet./546/2012 WITH LCR 2 FILES	MURARI KUMAR SINGH Versus SMT. RIMI SINGH	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	MR.P KATAKI MRS.A D LAHKAR
60	Crl.Pet./556/2012 WITH LCR 1 FILE	PRANOY BORDOLOI and ANR Versus THE STATE OF ASSAM and ANR.	MR.A K BHUYAN MR.M CHOUDHURY MR.M K DAS MS.Z ANJUM MR A SAIKIA MR.B BHUYAN	PP, ASSAM
61	Crl.Pet./618/2012 WITH LCR	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED MR.B C CHOUDHURY PP, ASSAM
62	Crl.Pet./653/2012 WITH LCR 1 FILE	MRS. MANORAMA SANGMA and ANR. Versus THE DISTRICT MAGISTRATE , KAMRUP METRO , and ORS.	MR.K GOGOI MS.P BORAH MR.P K BORA MR.S BORTHAKUR	MR.J SARMA MR.P THAKURIA PP, ASSAM MR.G KAKATI
63	Crl.Pet./683/2012 WITH LCR 3 FILES	RUBUL CHANDRA BRAHMA Versus THE STATE OF ASSAM and ANR	MR.M SARANIA MR.S U AHMED MS.R DEVI	PP, ASSAM
64	Crl.Pet./698/2012 WITH I.A.(CrI) 546/16(D/O), LCR 2 FILES	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
	WITH			
65	Crl.Pet./291/2012	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM
66	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
67	Crl.Pet./837/2012 WITH LCR 3 FILES	MANGAL SAHA Versus THE STATE OF ASSAM	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MRJ A HASSAN MR.H A SARKAR	PP, ASSAM
68	Crl.Pet./851/2012 WITH LCR 1 FILE	DEBANAND MISONG @ DEBA MISONG and ANR. Versus HEMADHAR MISONG and 2 ORS	MR.P K GOSWAMI MR.M K SHARMA	MR.G PEGU MR.M PHUKAN PP, ASSAM

Versus

BHOLA NATH KACHARI RETD. and 2 ORS.

WITHCrl.M.C./292/2015
in Crl.Rev.P./218/2015DIRECTOR, CENTRAL BUREAU OF
INVESTIGATIONMR.P N CHOUDHURY
SC, CBI**Versus**

BHOLA NATH KACHARI RETD. and 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/132/2004 WITH LCR	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	
2	WITH RSA/133/2004	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	
3	RSA/91/2007 WITH LCR	ON THE DEATH OF PADMADHAR KALITA , HIS LEGAL HEIRS- SRI PURNIMA KALITA and ORS Versus BILIN KALITA	MR.P KHATANIAN MR.K R SURANA MR.G KHANDELIA	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
4	RSA/25/2008 WITH LCR	BAPAN CH. NATH Versus ANANTA RAM NATH		MR.B HAZARIKA
5	RSA/49/2008 WITH LCR	SRI HARESWAR DEKA Versus ON THE DEATH OF JOGENDRA NATH DAS HIS LEGAL HEIRS (1) (A) SRI SACHIN CHOUDHURY AND 7 ORS	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. G SAIKIA MR. P K KALITA MR. N DAS
6	RSA/63/2008 WITH LCR	SANDESWARI MEDHI Versus RAMPAL ROY and ORS	MR.A K PURKAYASTHA MR.A DEB MR.M DAS MRB J DAS	MR.A D CHOUDHURY MR. S DEKA
7	RSA/68/2008 WITH LCR	THE KENDRIYA VIDYALAYA SANGATHAN Versus ON THE DEATH OF JAGATYJOTI KR. DAS @ BHOPAL DAS HIS LEGAL HEIRS 1(a) MIRA DAS AND 8 ORS	MR. S C BISWAS MR. S C BISWAS MR. S SAIKIA MR. R SARMA MR. R SARMA MR. D MAZUMDAR MS. R D BHUYAN	MS. B SARKAR
8	RSA/108/2008 WITH LCR	GANISH MAHATO Versus TARACHAND SONI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M JAIN	MR.K AGARWAL MR. P NEOG MR.S PRAKASH MRS.P DUTTA

9	RSA/126/2008 WITH LCR	MD. HURMUZ ALI PRAMANIK Versus MD. SAFIDUDDUN SARKAR and ORS	MRG P BHOWMIK MR.S K GHOSH MS.J PURKAYASTHA MR.P GOSWAMI MS.M MAHANTA	MR.D MOZUMDER MR.R SARMA
10	RSA/130/2008 WITH LCR	MD. ALAUDDIN SHEIKH Versus MUSTT SAHERVAN BIBI	MR.R ISLAM MR.R DE MR.K ANAM	MR.A R SHEIKH
11	RSA/131/2008 WITH LCR	NIRMALANGSHU BHATTACHARJEE Versus MUSTT. ISKA ARA BEGUM	S C KEYAL S K GHOSH S P CHOUDHURY P GOSWAMI	SHEELADITYA S MEDHI
12	RSA/142/2008 WITH LCR	ON THE DEATH OF WAHED ALI HIS LEGAL HEIRS BILLAL HUSSAIN and ORS Versus MUSTT. JAMELA KHATOON	M K SARMA C GOSWAMI	MR.N N KARMAKARR- 1-12 MR.B B RABHA(R- 1-12)
13	RSA/149/2008 WITH LCR	ON THE DEATH SUREN BORDOLI HIS LEGAL HEIRS Versus MAMONI BORDOLOI	MS.P K ZANNAT MRS.M DAS MS.L DEVI MS.N VASHUM	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
14	RSA/150/2008 WITH LCR	SADHANA DEV NATH Versus BENU BHUSAN PANDIT	MR.S P ROY MR.R P N SINGH MR.P C SARKAR MR.V K RAI MR.K RAJBONGSHI MR.M K ROUT	MR.P SUNDI MRB PUSHILAL MR.K P SINGH
15	RSA/154/2008 WITH LCR	TILAK GOGOI Versus SUREN GOGII @ SURENDRA NATH and ORS.	MR.D C MAHANTA MR.D DAS MR.M K SAIKIA MRS.S BORA	MR.K K MAHANTA MR.K KONWAR MR.K GOGOI MR K UPADHAYA
	WITH MC/3186/2008 in RSA/154/2008	TILAK GOGOI Versus SUREN GOGII @ SURENDRA NATH and ORS.	MR.D C MAHANTA MR.D DAS MRS.S BORA MR.M K SAIKIA	
16	RSA/155/2008 WITH LCR	ON THE DEATH OF ABALA BALA NATH HIS LEGAL HEIRS SRI NALINI BALA NATH Versus FIREN RAM NATH	MRM H AHMED MS.N SULTANA MR.A S CHOUDHURY	MR.K P SARMA MR.K R PATGIRI MR.H DAS
17	RSA/157/2008 WITH LCR	JAMALUDDIN AHMED and ORS Versus MUSTT. ROMENA AHMED	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A MATIN	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE
18	RSA/166/2008 WITH LCR	BISHNU THAPA and ORS Versus KHEM BAHADUR THAPA	MR.B CHOUDHURY MSB S GOGOI	MR.S C BISWAS MR.S U AHMED A I AHMED A I AHMED MR.T C KHATRI
19	RSA/173/2008 WITH LCR	MD. MUSLIM ALI Versus ON DEATH OF FECHAI MIA HIS HEIR ABDUL JALIL and ORS.	S C KEYAL S K GHOSH S P CHOUDHURY P GOSWAMI	H R A CHOUDHURY R CHOUDHURY F S BORBHUYAN
20	RSA/31/2009 WITH LCR	DWIJENDRA KR. DEV Versus THE STATE OF ASSAM	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MISSP GOSWAMI	GA, ASSAM
21	RSA/121/2009 WITH LCR	MD. RABIZUL ALI LASKAR and ORS, Versus MUSTT. JAMILA BIBI BORBHUIYA and ORS	MR.A SATTAR MR.S BANIK MS.B SARMA MR.A K GOSWAMI MS.R HUSSAIN MR.K N SURI MR.P BHUYAN	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY

22	RSA/134/2009 WITH LCR	ABDUL KARIM KAJI AND ORS Versus ON THE DEATH OF YESKUB ALI HIS LEGAL HEIRS HALIMAN BEGUM DAU AND ORS	MR.D C MAHANTA MR.P S DEKA MR.P KATAKI MR.I CHOUDHURY	MR.M H RAJBARBHUIYAN MR.N DHAR(R-1D) MR .B MALAKAR(R-1D) MR.R DEV MR. T U LASKAR(R-1D) MS.S DASGUPTA(R-1D) MS.U BARUAHR-1D MS.R CHETRI
23	RSA/142/2009 WITH LCR	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB K GUPTA P UPADHYAY	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R- 3,4&5) MR.D C C PHUKAN(R- 3,4&5)
	WITH I.A./1730/2015 in RSA/142/2009	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR A WAHAB N AHMED	MS.J GOGOI(R-3,4&5) MR.D C C PHUKANR- 3,4and5 MR.U BHATTACHARYA(R- 3,4&5)
24	RSA/151/2009 CAVT. NO. 857/2009 WITH LCR	ON THE DEATH OF KALIA KACHARI HIS LEGAL HEIRS MAKANI BARO DAU Versus DALIMI GARO and ANR	MS.N MODI MR.N KALITA MR.S DUTTA(Sr,Adv.) MR.S DUTTA MR.C SHARMA T GOSWAMI	S BARUAH M K BORAH (R-1) P P DAS M HAZARIKA (R-1)
25	RSA/36/2010 WITH LCR	CHENI RAM BORA Versus ARUN CHANDRA BORA	MR.A J SARMA MR.S K GHOSH MR.R SARMA MR. D MAZUMDAR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.M DUTTA MR.D CHOUDHURY MS.M SHARMA
26	RSA/260/2010 WITH LCR	MD. AZIZUR RAHMAN, Versus MD. UMAR ALI	MR. A C SARMA MR. A C SARMA MS.S MUKTAR MR G BHARADWAJ	MR.S K GOSWAMI MRS.P MEDHI
27	RSA/292/2010 WITH LCR	ABDUL KHALEQUE Versus EKRAMUL HUSSAIN and 14 ORS	MR T J MAHANTA MS P BHATTACHARYA MR S RAHMAN D DUTTA	MR M A SHEIKH MS A BEGUM MR K U AHMED
28	RSA/93/2011 WITH LCR	SMTI CHAYNA BEGUM BARBHUIYA and ANR, Versus MD. SAIM UDDIN LASKAR,	MR.P K DEKA MS.A BEGUM MR.I H LASKAR MR.N K DEKA MR. S ALAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH MC/820/2012 in RSA/93/2011	SMTI CHAYNA BEGUM BARBHUIYA and ANR, Versus MD. SAIM UDDIN LASKAR,	MR.P K DEKA MS.A BEGUM MR.I H LASKAR MR.N K DEKA MR. S ALAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
29	RSA/123/2012 WITH LCR	PABITRA MOHAN PAUL BHOUMIK Versus MONKUMAR PAUL BHOUMIK	MR.S DEY MR.WISE IMRAN MR H HOQUE MR.A B CHOWDHURY	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MR.H R CHOUDHURY MS.M DUTTA
30	RSA/202/2012 WITH LCR	ON THE DEATH OF GONESH MALAKAR HIS LEGAL HERIS SMTI SABITA RANI MALAKAR and ANR, Versus KANAN MALAKAR and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.R P SARMAH MRM R ADHIKARI MS.H TERANGPI
31	RSA/239/2012 WITH LCR	NARENDRA KUMAR BISWAS Versus HARENDRA MAZUMDAR @ BHARALI and 17 ORS	MR.T ISLAM MR.S SARKAR MS.M AHMED	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR A HAQUE

32	RSA/35/2013 CAVT. NO. 156/2013 WITH LCR	ABDUR ROUF Versus NILIMA DAS GUPTA and 2 ORS	MD F FARIDI MR. A DHAR MR G R DEV MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MS.R CHOUDHURY FOR CAVEATOR MR.F S BORBHUYAN
33	RSA/167/2013 WITH LCR	LATIKA KALITA Versus NANI KALITA	MR.M H RAJBARBHUIYAN MR.A MANNAF MRA K AHMED MR.A HUSSAIN	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY
	WITH I.A.(Civil)/3605/2018 in RSA/167/2013	NANI KALITA Versus SMTI. LATIKA KALITA	MR D CHOUDHURY MR A D CHOUDHURY	MR. M H RAJBARBHUIYAN MD. A MANNAF
34	RSA/230/2013 WITH LCR	BALEN KALITA Versus KUMUD DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.G J SAIKIA MR.M BISWAS MS.S MEDHI MRP GOGOI
	WITH MC/3030/2013 in RSA/230/2013	BALEN KALITA Versus KUMUD DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	
35	RSA/187/2014 WITH LCR	GAJRAJ SURANA Versus SUNIL KUMAR SURANA	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MS.A LAHKAR MS.B M CHETRI	MR.P C DEY MR.H UPADHYAYA
36	RSA/238/2014 CAVT. NO. 39/2014 WITH LCR	CHANDAN HAZARIKA Versus BANTI BHUYAN	MR.R SARMA MR. D MAZUMDAR MR.P BORAH	MR. A SATTAR MRA SHARMA MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MR.S SANGANERIA MR.S S SARMA FOR CAVEATOR MR.D K BHATRA
37	RSA/250/2014 WITH LCR	SIDDEQUE ALI @ SIDDEQUE AHMED and 4 ORS. Versus NAMAR ALI and 42 ORS.	MR.S DEY MR.P SEN	MR.I A TALUKDAR
38	RSA/200/2017 WITH LCR	SRI SANKAR DAS Versus SMT UJJLA SAHA and ANR	MR.S KALITA MR. P DUTTA MS.S DAS MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR. B CHAKRAVARTY MR. M R ADHIKARI
39	RFA/84/2006 WITH LCR	M/S GREEN VALLEY INDUSTRIES and ORS Versus THE UNION OF INDIA and ORS	A DASGUPTA MRS. P SARMAH MS. S S ZIA R BEZBARUAH	U K NAIR MR. B K DAS B SARMA A CHOUDHURY MR. H P NEOG SC, RAILWAY
40	RFA/16/2010 WITH LCR	M/S SREE DURGA TRADING COMPANY and ANR Versus SMT SANKALA DEVI THAKUR	MR.D K DAS MR. S BANIK MR H GUPTA MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.R P N SINGH MR.N N JHA MR.K RAJBONGSHI
	WITH CO/11/2010 in RFA/16/2010	BRAHMA THAKUR Versus M/S SREE DURGA TRADING COMPANY and ANR	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.S J SARMA MSK KALITA MR.K RAJBONGSHI	

	WITH MC/221/2012 in RFA/16/2010	M/S SREE DURGA TRADING COMPANY and ANR Versus BRAHMA THAKUR	MR.D K DAS MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.N N JHA MR.K RAJBONGSHI
41	RFA/16/2011 CAVT. NO. 84/2011 WITH LCR & P.B.	DULAL UDDIN AHMED Versus RINA CHOUDHURY AND 2 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.T C KHATRI	MR.K N CHOUDHURYR-1-3 MR.M MAHANTA(R-1-3) MR.B TALUKDAR MR.A DHAR(R-1-3) MR.M DAS MS.D DAS(R-1-3) FOR CAVEATOR
42	RFA/26/2011 WITH LCR	MUSTT. MINARA BEGUM and 4 ORS, Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS,	MR.P K DEKA MR.I H LASKAR MS.R DEWAN MR. S ALAM	MR.B D DAS SC, A S E B
43	RFA/27/2011 WITH LCR & I.A.(C) 1525/16(D/O)	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MS M HAZARIKA (A1, A2) MR.J I BORBHUIYA MR R DHAR MD. A MATLIB MS.P R MAHANTA MR.S R GOGOI MR. M K BORAH (A1, A2) MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR. S NEOG (A1,A2) MS. S G BARUAH (A1,A2) MR. B BORGOHAIN MR.A BORGOHAIN (A1,A2) MR.J P LAHON MR.A HAZARIKA	MR.B K SARMA(R-7&8) MR.P K KALITA(R- 1-6) MR.G J SAIKIA(R- 1-6) MR.K R BOROOAH(R- 1-6) MR.H RAJBANGSHI(R-7&8)
	WITH MC/1882/2011 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MR.L MOHAN MR.A AHMED MR.K H CHOUDHURY	
	WITH I.A.(Civil)/294/2017 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR.J P LAHON MR.A BORGOHAIN MR.A HAZARIKA	MR.B K SARMA(R-7&8) MR.H RAJBANGSHI(R-7&8)
	WITH I.A.(Civil)/3005/2018 in RFA/27/2011	SRI KUMUD BAISHYA AND ANR Versus SMTI. EVA BANDANA BASUMATARI AND 7 ORS	MD. A MATLIB MR. A DHAR	MR. B K SARMA MR G J SAIKIA MR. H RAJBANGSHI
44	RFA/28/2011 WITH LCR	THE STATE OF ASSAM and 6 ORS, Versus ON THE DEATH OF NAWAB NAZRUL ISLAM,	MR. B GOSWAMI MR.S K GHOSH MR. D DOLEY MR. C K S BARUAH	MR. N ALAM
45	RFA/30/2011 WITH LCR	M/S MONORANJAN DEKA Versus INDIAN OIL CORPORATION LTD	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.M K CHOUDHURY

46	RFA/34/2011 WITH LCR	ASHOK KUMAR CHOUDHURY Versus ALOK BHAGABATI	DR.B AHMED MR. N ALAM MR.N J DAS MRK UDDIN MR.A CHOUDHURY MR.N HOQUE	MR.D SAIKIA MR.A CHOWDHURY MR.A ALI MR.S A AHMED
47	RFA/35/2011 CAVT. NO. 526/2011 WITH LCR	ASSAM STATE ELECTRICITY BOARD AND ORS Versus M/S RAJ ASSOCIATES	MR.B D DAS MR.H K SARMA MR.P BHOWMICK MR. D NATH SC, APGC	MR.A DHAR MRK K DAS FOR CAVEATOR
48	RFA/41/2011 WITH LCR	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus AJAY KUMAR KHAN	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
49	RFA/42/2011 WITH CO 172332/12 & LCR WITH MC/462/2012 in RFA/42/2011	M/S ROYAL INDUSTRIES AND ANR. Versus SRI MANOJ KUMAR MORE AND ORS MANOJ KUMAR MORE, Versus M/S ROYAL INDUSTRIES @ ROYAL INDUSTRIES and ANR,	MR.S CHETIA MR.A GOYAL MR.G KHANDELIA MR.A KABRA	MR.A KABRA MR.A GOYAL
50	RFA/20/2012 WITH LCR WITH MC/860/2012 in RFA/20/2012	NAZRUL HOQUE AND 3 ORS Versus THEBGANG BORO and ANR NAZRUL HOQUE AND 3 ORS Versus THEBGANG BORO and ANR	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY	MR.S K SAHARIA MR D C NATH
51	RFA/1/2013 WITH LCR	DALIMI BHARALI and ANR Versus PRABIN CHANDRA KHARGHARIA and 2 ORS	MR.L TALUKDAR MS.M DAS MR.G DAS MR.B DAS	MR K H CHOUDHURY MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM
52	RFA/22/2013 WITH LCR & P.B.	ASSAM STATE ELECTRICITY BOARD, Versus M/S HOTEL INSURYA OF THE AHMED TEA CO. P LTD.,	MR.B D DAS MR.P BHOWMICK N J DUTTA MR. D NATH MR. K D SARMA	MR.A SARMA MR.R SARMA MS.S SARMA MR.H DEKA MS.N M DEKA MS.R DEURI MR.D HAZARIKA
53	RFA/46/2013 WITH LCR WITH MC/2900/2013 in RFA/46/2013	M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS. M/S. ANDREW YULE and CO. LTD. Versus ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI MR.K P SARMA MR.A C SARMA MR.H DAS MR.H GOGOI	SC, A S E B SC, A S E B
54	RFA/55/2013 WITH LCR & P.B.	SMTI ASHA DEVI JINDAL Versus POWER GRID CORPORATION OF INDIA LTD. and 10 ORS,	MR.G N SAHEWALLA MR.A CHETIA MR.J KOTOKY MD.ASLAM	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
55	RFA/35/2014 WITH LCR	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH

	WITH MC/64/2015 in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
	WITH I.A./80/2015 in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
	WITH I.A./712/2016 in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR V K BAROOAH
56	RFA/36/2014 CAVT. NO. 508/2014 WITH LCR	GURUDEV SINGH Versus BISHWANATH SHARMA	MR.S ALI MR.M ALAM MR.G BORDOLOI MS.M NATH	MR.A SATTAR MR.Z MUKIT FOR CAVEATOR
57	RFA/55/2014 WITH LCR	BHAGAWAN DAS, Versus DEBAJYOTI SAIKIA and ANR,	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A DHAR MISS. R R KAKATI MS.R R BARUAH MR.R K JAIN MS.P GOSWAMI MR. B K KASHYAP	MR.R SARMA MR.D BARMAN(R- 1&2) MR.H DEKA MR.D DAS MR. B DEKA (R1) MR.K SARMA MR.A HUSSAIN MR.D HAZARIKA MR. M DAS (R1) MR.M BERIA MR.K CHOUDHURY MR.A THAKUR(R- 1&2) MS.K M SARMA
58	RFA/4/2016 WITH LCR	M/S HOTEL STARLINE Versus THE STATE OF ASSAM and 2 ORS	MR. G RAHUL MR. D M NATH	GA, ASSAM MR. S CHETIA MR. M R ADHIKARI MR. B CHOUDHURY SC, TAXES
	WITH I.A./169/2016 in RFA/4/2016	M/S HOTEL STARLINE Versus THE STATE OF ASSAM and 2 ORS	MR.G RAHUL MR.D M NATH	GA, ASSAM MR.S CHETIA SC, TAXES
59	RFA/9/2016 WITH LCR 9 FILES	SHRI RAMGOPAL CHOUDHURY and ANR Versus SHRI RANJIT KUMAR MALU	MR. A SARMA MR. S SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. N ALAM MR. S U AHMED MR. A K SHARMA
	WITH MC/28/2016 in RFA/9/2016	SHRI RAMGOPAL CHOUDHURY and ANR Versus SHRI RANJIT KUMAR MALU	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	
60	RFA/24/2016 WITH LCR	ASSAM GOVERNMENT MARKETING CORPN. LTD. and 3 ORS. Versus M/S. PADMAWATI SUPPLY AGENCIES and ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.B HALDAR MR.S CHANDA	MR.S K AGARWAL
61	RFA/29/2016 WITH LCR 3 FILES	MAHARISHI SIKSHA SANSTHAN and ANR Versus M/S NORTH EAST CONSTRUCTIONS COMPANY	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. T N SRINIVASAN	MR. J ROY MR. C CHAKRAVARTY MS. S KAKATI MR. S BORTHAKUR
62	CRP/164/2011 CAVT. NO. 502/11 WITH LCR	KAILASH CHAND SHARMA @ JOSHI Versus PURSOTTAM LAL SHARMA	MR.B K JAIN MS.R LAHKAR	MS.K YADAV FOR CAVEATOR MR.R L YADAV

	WITH MC/1915/2011 in CRP/164/2011	PURSOTTAM LAL SHARMA Versus KAILASH CHAND SHARMA @ JOSHI	MR.B K JAIN MS.R LAHKAR	MS.K YADAV FOR CAVEATOR MR.R L YADAV
63	CRP/224/2012 WITH LCR	MD. BASIT Versus MD. MOOSA	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.A DEY
64	CRP/292/2012 WITH LCR	SMTI RENUKA DEVI and 9 ORS. Versus ON THE DEATH OF JHUMARMAL BOTHRA ORIDINGAL DEFENDANT ... and ORS	MR.B C DAS MR.A K PAUL MS.D CHOWDHURY	
65	CRP/341/2012	DWIJEN NATH and 8 ORS Versus DEBESWAR NATH	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI	MR.P K DAS MR.B K SARMA
66	CRP/349/2012	ANDREW YULE and COMPANY LTD. and ANR. Versus M/S TINSUKIA VASTRA BHANDAR	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MR.M DEY	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA
67	CRP/530/2012 WITH LCR	ON THE DEATH OF KRISHNA BISWAS, HIS LEGAL HEIRS AND ANR Versus KESHAB CHANDRA DEY	G C PHUKAN S K SINGH R S THAKUR	S P CHOUDHURY A BHATTACHARJEE G SARMAH
68	CRP/536/2012 WITH LCR	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL MS.A CHOUDHURY MR.G KHANDELIA	MR.A C SARMA MR.S BARUAH MR.B HALDAR
	WITH I.A.(Civil)/2796/2017 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA
69	CRP/4/2013 CAVT. NO. 1410/12 WITH LCR	GAURI SHANKAR SHARMA Versus MOOLCHAND KUCHARIA and 9 ORS.	T ROY S DEY	S K SAHARIA H MAURYA M H AHMED D C NATH B DEKA MR.R C SANCHATI(R-1) L SRIVASTAV MRS SANCHETI(R-1) FOR CAVEATOR
70	CRP/17/2013 WITH LCR	BISWAJIT GHOSH Versus SMTI DIPTI DUTTA and ANR	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN MS.M BORA
71	CRP/98/2013 WITH LCR	MD. FEROUJ and 3 ORS Versus ON THE DEATH OF AMANULLAH KHAN HIS LEGAL HEIRS A SALMA BEGUM and ANR	MR.A N CHOWDHURY MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM
	WITH CRP/101/2011	MD. FIEROZ and 8 ORS Versus RIAS KHAN	MR.P J SAIKIA MS.M KECHII	MR.G N SAHEWALLA MR.MD ASLAM
73	CRP/139/2013	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
74	CRP/208/2013 WITH LCR	SUNIL KUMAR CHAKRABORTY Versus RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI
75	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR

76	CRP/219/2013	SMTI DIPTI SARMA Versus SRINIVASH SARMA	MR.B CHAKRABORTY MR.U DAS MR.P SARMA	MR.A K DUTTA MR.N K KALITA MR.F E CHOUDHURY MR.R A CHOUDHURY
77	CRP/246/2013 WITH LCR	SHUBH KARAN SIPANI Versus SMTI DURBA DEB	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.J KOTOKY	MR.N DHAR MR.S CHAKRABORTY MR. B MALAKAR MR. T U LASKAR
78	CRP/276/2013	M/S NORTHEASTERN TRADE INTERNATIONAL A PROPRIETORSHIP FIRM Versus HINDUSTAN PAPER CORPORATION LIMITED	MR.R SEKHAR MRU S BORGHAIN MR.A BARUA MR.R BORDOLOI	
79	CRP/300/2013	SANJAY KUMAR JAIN Versus RITESH KUMAR TIBREWALLA and 4 ORS	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.J K BAISHYA MR.L TALUKDAR MR.A PARVEZ MR.M K DAS MR.B DAS MRS.S S BAWARI MR.J KOTOKY
80	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS Versus KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA
81	CRP/318/2013 WITH LCR	SMT KAMLA DEVI AGARWAL and 2 ORS Versus ANIL AGARWAL and ANR	MR.J SINGH MR.P N GOSWAMI MR.K K HANDIQUE	
82	CRP/322/2013 WITH LCR	AJIT DAS Versus SMTI BIVA CHAKRABORTY and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BHATTACHARYA	
83	CRP/323/2013 CAVT. NO. 271/13	M/S SYNERGY SERVICES Versus NATIONL PROJECT CONSTRUCTION CORPORATION LTD. and 5 ORS	MR.S KALITA MR.T BARUAH MR.A BARUAH MS.R GOGOI MS.P BARUA	MR.A DASGUPTA MR.S CHAKRABARTY FOR CAVEATOR
84	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.D MOZUMDER MR.S C KEYAL MR.T ETE FOR CAVEATOR MS.H SARMA
85	CRP/349/2013	ANIL URANG and ANR Versus PRABIN PHUKAN and 3 ORS	MR.J AHMED MR.S DAS MR.M ANSARI MR.D RAHMAN MR.A HOQUE MS.D BORA	MR.S C KEYAL MS.K HAZARIKA MR.K BURAGOHAIN MS.P BARUA
86	CRP/384/2013 WITH LCR	CHANDRA KANTA BORDOLOI and 10 ORS Versus SANTIRAM PATOR and 12 ORS	MR.D C C PHUKAN MRS.J GOGOI	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA
87	CRP/391/2013	MD. SADARUDDIN AHMED Versus MUSSTT. JABINA BEGUM	MS.J RAJKUMARI MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
88	CRP/397/2013 WITH LCR	BIVAS DUTTA and 4 ORS Versus AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MR.C K S BARUAH MS.D CHOWDHURY	MR.R SARMA MR.H DEKA MR.M HUSSAIN

89	CRP/398/2013 CAVT. NO.273/2/013	MD BADIJAMAL KHAN and 6 ORS Versus MUSTT. BASIRA BIBI and 6 ORS	MR.B BANERJEE MS.M DEV MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.G N SAHEWALLA(Sr.Adv.)(R-1(a)-1(c),1(f)& 2) MR.P DEKA(R- 1(a)-1(c),1(f)& 2) MR.S DEY FOR CAVEATOR MD.ASLAM(R- 1(a)-1(c),1(f)& 2) MR.M SAHEWALLA(R- 1(a)-1(c),1(f)& 2)
90	CRP/431/2013	ABHIJIT ROY Versus SMTI SHEULI SARMA CHAKRABORTY and 2 ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR. G P BHOWMIK, SR.ADV. R S DEY MR.M H RAJBARBHUIYAN(R-3) MR.T ROY(R-1) MS.B SARKAR R-1 MS.P HATIGAYARI(R-3) MR.S DEY(R-1)
91	CRP/60/2016 WITH CRP 403/06(D/O) & LCR	M/S BAIJANATH BISWANATH and ANR. Versus ASHOK KUMAR SARAWGI and ORS	MR.R J BORDOLOI MR.R DE MS.D SONOWAL MR.R ALI MS.C SARMA	MR.S P ROY(R-1) MR.K RAJBONGSHI(R-1) MS. B SARMA MS.A TALUKDAR(R-1) MS.B BAISHYA(R-1) MR A K RAI R-1 MS. P ADHIKARI MR. D WANGDI MR.R P N SINGH(R-1)
92	CRP/36/2017 CAVT. NO. 1586/16 WITH LCR	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6683/2010	ABU BAKKAR SIDDIQUE and 17 ORS Versus THE STATE OF ASSAM AND ORS	A M KHAN A DEWAN	K DAS D SAIKIA SC, EDU SC, F.DEPTT. SC, BTC
2	WP(C)/1881/2013	SHAHJAHAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MR. E AHMED MR.S DAS MS.A DEY	GA, ASSAM MR.M AHMED MR.P NAYAK(SC, Finance Deptt.) SC, SECONDARY EDUCATION MR.A DEKASC, Education Deptt MR.S CHAKRABARTY MR.N HUSSAIN
3	WP(C)/2009/2013	DR. SIDHARTHA SANKAR NATH Versus THE ASSAM UNIVERSITY , SILCHAR and 2 ORS	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY
	WITH MC/3148/2013 in WP(C)/2009/2013	THE VICE CHANCELLOR , ASSAM UNIVERSITY and ANR. Versus DR. SIDHARTHA SANKAR NATH	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY
4	WP(C)/3355/2013	PRABIR KUMAR PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR.A K PURKAYASTHA MR.S K DAS MR.S K PAUL	MR. U K NAIR MR.J CHOUDHURY MS.N THAPA MR.B SINHA SC, D H A COUNCIL SC, EDU
5	WP(C)/1183/2014 WP(C) 4142/2013(D/O)	JINTU BORDOLOI and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU
6	WP(C)/1208/2009	NAREN DOLEY Versus THE STATE OF ASSAM AND ORS	MS.K DEVI	SC, EDU
7	WP(C)/342/2011	JAGAT BAHADUR LAMA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, EDU
8	WP(C)/2862/2011	MD. SHAMSUL HAQUE Versus STATE OF ASSAM AND ORS	MR.C BARUAH MS.B CHOUDHURY MR.R K TALUKDAR MR.J SENGYUNG	MR.A DEKA SC, EDU

9	WITH WP(C)/5637/2011	SMTI NITUMONI DEVI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED MR.U K NAIR	SC, EDU
10	WITH WP(C)/6186/2011	MD. ARJED ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
11	WITH WP(C)/6188/2011	PRAFULLA MOHAN BISWAS and 4 ORS Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
12	WITH WP(C)/6189/2011	MD. ABDUL HAMID Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
13	WITH WP(C)/6222/2011	SMTI CHITRA KUMARI BORA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
14	WITH WP(C)/58/2012	ABDUL MALIK CHOUDHURY Versus STATE OF ASSAM and ORS.	MS.S B CHOUDHURY MR.S K DAS	MR.A DASGUPTA MR.T BAIDYA MS.M DAS MS.A S BAIDYA MS.A DAS SC, EDU
15	WITH WP(C)/360/2012	MISS BEGUM ANISA SULTANA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HUSSAIN	SC, EDU
16	WITH WP(C)/564/2012	JAGAT BORA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN	SC, EDU
17	WITH WP(C)/793/2012	MS. NILIMA DEVI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
18	WITH WP(C)/1158/2012	SMTI SANDHYA RANI DAS and 2 ORS Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MD.GIASH UDDIN MS.S HUSSAIN MS.P YASMIN	SC, EDU
19	WITH WP(C)/1178/2012	MD. GOLAM MOSTAFA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.R BARUAH MS.K DEVI	SC, EDU
20	WITH WP(C)/3746/2012	MD MUZAMIL HAQUE MIR Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
21	WITH WP(C)/3747/2012	SMTI NILOMA BORA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
22	WITH WP(C)/703/2013	AJANTA SAIKIA and 57 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	SC, EDU
23	WITH WP(C)/738/2013	KALYANI KONWAR Versus THE STATE OF ASSAM and 2 ORS.	MR.R DUTTA MR.S J SARMA	SC, EDU

24	WITH WP(C)/1046/2013	GUBIN CHUTIA and 5 ORS Versus THE STATE OF ASSAM and 5 ORS	MR.P J SAIKIA MR.A K GUPTA	SC, EDU
25	WITH WP(C)/2686/2013	BASIR AHMED KHAN and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.A K TALUKDAR MR.F K R AHMED SC, EDU SC, FINANCE
26	WITH WP(C)/2789/2013	MISS BUMONI CHUTIA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU
27	WITH WP(C)/2800/2013	MRS. KHODIZA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.H DAS MS.K DAS	SC, EDU
28	WITH WP(C)/3030/2013	MUHI SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.H DAS	SC, EDU
29	WITH WP(C)/3772/2013	OMER ALI SHEIKH and 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU
30	WITH WP(C)/5025/2013	LABON KONWAR and 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.K DEVI MS.K DAS	SC, EDU
31	WITH WP(C)/7112/2013	JAGODISH RAJBHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN MS.N S AHMED	SC, EDU
32	WITH WP(C)/501/2014	MD LAL KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, EDU
33	WITH WP(C)/570/2014	MD EAD ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, EDU
34	WITH WP(C)/1338/2014	KHAYRUN KHANAM and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	SC, EDU
35	WITH WP(C)/1903/2014	ARJUN MAHTO Versus THE STATE OF ASSAM AND 6 ORS	MR.A TODI MR.H GUPTA	SC, EDU
	WITH MC/2584/2014 in WP(C)/1903/2014	ARJUN MAHTO Versus THE STATE OF ASSAM AND 6 ORS	MR.A TODI MR.H GUPTA	SC, EDU
36	WITH WP(C)/7472/2016	TULSHI KUMAR NATH and ANR. Versus STATE OF ASSAM and ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, ELEMENTARY EDUCATION
37	WP(C)/1421/2014	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

38	WP(C)/5338/2014	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.D TALUKDAR MR.A CHETRY MR.H K DAS MR.U K NAIR	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
39	WP(C)/5397/2014	SMTI NARAYANI DHAR Versus THE STATE OF ASSAM AND 5 ORS	MR.P K DAS MR.D K SAIKIA MS.B DAS MR.K BORAH	MR.M U MAHMUD(R-6) MR.S HOQUE(R-6) MR.M ALIR-6 SC, ELEMENTARY EDUCATION
40	WP(C)/6660/2014	P.R. RAMESH and 12 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D CHAKRABARTY MR.S R BORUAH	MR.B BANERJEE C.G.C. MR. A CHAMUAH(R- 5) MR. B SARMA ASSTT.S.G.I. SC, ASSAM UNIVERSITY
41	Cont.Cas(C)/266/2015	ACHINTYA MAHANTA and 12 ORS Versus RAMESH CHANDRA JAIN and 4 ORS.	MR.T C CHUTIA MS. K MALAKAR MR. A BHATTACHARJEE MR.D K ROY MS K BHARDWAJ MS.M CHUTIA	MS.S KHANIKAR(R-3) MR.R GOSWAMI(R-4) MR.B GOGOIR-3 MS. S SAIKIA(R-1) MR.D KONWAR(R-4) MRSA VERMA(R-3) MR.A DEKA(R-2) MS.P SAIKIA(R-4)
42	WP(C)/949/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR.A DASGUPTA MS.B DAS	MR.S CHAKRABORTY MR.D BARUAH
43	WP(C)/2095/2015	SMTI TUNUMAI BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.L GOGOI MR.M K DUTTA MR.A K MAHESWARI	SC, ELEMENTARY EDUCATION(R1-5) SC, FINANCER6
44	WP(C)/2282/2015	DR. ANUP KUMAR ROY Versus THE UNION OF INDIA and 4 ORS	MR.D MOZUMDER MR.A K PAUL MR. D MAZUMDAR MR.P BORAH MR.D CHOUDHURY MS.H SARMA	MR.B BANERJEE MR. A CHAMUAH(R-5) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
45	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
46	WP(C)/6213/2015	MRS. REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY
	WITH			
47	WP(C)/1697/2015	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
48	WP(C)/7889/2015	SAJAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	SC, SECONDARY EDUCATION
49	WP(C)/7890/2015	PARTHA PRATIM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	SC, SECONDARY EDUCATION
50	WP(C)/127/2016	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.

51	WP(C)/195/2016	JIBAN CH. BARMAN and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	GA, ASSAM MR.G GOSWAMI SC, ELEMENTARY EDUCATION SC, BTADC SC, SSA
52	WP(C)/617/2016	AJIT KUMAR PATWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, ELEMENTARY EDUCATION SC, SEBA
	WITH I.A.(Civil)/4038/2018 in WP(C)/617/2016	AJIT KUMAR PATWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, ELEM. EDU SC, SEBA
53	WP(C)/1458/2016	MRS. RUPA RANI DEVI Versus THE STATE OF ASSAM and 5 ORS.	MR.B BANERJEE MS.A DEVI MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.H K BAISHYA(R-5&6) MR.B CHAKRABORTY(R-5&6) SC, SECONDARY EDUCATION
54	WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG SC, HIGHER EDUCATION
55	WP(C)/5389/2016	HAREKRISHNA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	BHUPEN DEORI Versus THE STATE OF ASSAM AND 6 ORS	MR.A K SHARMA MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR.S K TALUKDAR(R-7) MR.H DAS(R-7) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	MD.RAJIV THENGAL Versus BHUPEN DEORI and 6 ORS	MR.S K TALUKDAR MS.H DAS	MR.A K SHARMA MR.A D CHOUDHURY MS.P DUTTA MR.D CHOUDHURY SC, HIGHER EDUCATION MR.T CHAKRABORTY
57	WP(C)/5437/2016	GIRISH KUMAR AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-JORHAT and 5 ORS	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	C.G.C. MR.C K S BARUAH ASSTT.S.G.I. SC, INCOME TAX
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	SHRIMATI SAVITA DEVI AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX and 5 ORS	MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA MR. R P GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.
58	WP(C)/5530/2016	SHRIMATI LAXMI CHANDAK Versus INCOME TAX OFFICER, WARD - 3, JORHAT and 5 ORS	MR.R P AGARWALLA MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	SC, INCOME TAX ASSTT.S.G.I.
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	SHRIMATI SHILPA CHANDAK Versus INCOME TAX OFFICER, and 5 ORS	MR.R P AGARWALLA MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.
59	WP(C)/5535/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	MILAN KONWAR and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
60	WP(C)/5536/2016	SHRIMATI SHILPA CHANDAK Versus INCOME TAX OFFICER, and 5 ORS	MR.R P AGARWALLA MR.U K BORTHAKUR MR.R GOENKA MR.A GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.
61	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCEMR. B. GOGOI
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	MILAN KONWAR and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
62	WP(C)/1678/2017	MILAN KONWAR and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE

63	WITH WP(C)/1685/2017	NIRU GOGOI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
64	WITH WP(C)/1726/2017	SMT. RINKUMANI CHUTIA. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAHSC, A.G. GA, ASSAM MR.B GOGOI(SC, FINANCE.) SC, ELEMENTARY EDUCATION
65	WITH WP(C)/3628/2017	PUTALI GOGOI and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
66	WP(C)/51/2017	SANESHWAR RAMCHIARY and 49 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H TALUKDAR MS.M DEKA MR.J DEKA MR.R SARMA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
67	WP(C)/1736/2017	JAYANTA BORAH Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOISC, FINANCE SC, ELEMENTARY EDUCATION
68	WP(C)/1842/2017	JAYKANTI GOGOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
69	WP(C)/2489/2017	PABITRA SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.S K SINHA	MR.C BARUAH SC, AG MRS. D DAS BARMAN (GA, ASSAM, R 7) MR.B GOGOI SC, EDUCATION SC, FINANCE
70	WP(C)/5657/2017	SOMESWAR BRAHMA Versus THE STATE OF ASSAM and 6 ORS.	MR.H BEZBARUAH MR.S J SARMA MR.J BARMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE MS.K PHUKAN(GA, ASSAM, (R - 3))
71	WP(C)/5679/2017	SHEKHAR DAS, M.SC, B.ED Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MD.M U AHMED(R-5)(R-4) MR.S F CHISTIER-5R-4 SC, SECONDARY EDUCATION MS.M NEOG(R-5)(R-4)
72	WP(C)/7044/2017	MADANI NAGAR ARABIC COLLEGE and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.N THAPA MR.B SINHA MR.M GOGOI	GA, ASSAM MR. T U LASKAR MS. N DEY MS. S DASGUPTA SC, SECONDARY EDUCATION
73	WP(C)/7540/2017	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
74	WITH WP(C)/1130/2017	LACHIT BORTHAKUR Versus DIBRUGARH UNIVERSITY and ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM MR.A DAS
75	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

76	WP(C)/8166/2017	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR J RAHMAN KAKALI DEVI MR. U K NAIR	SC, HIGHER EDUCATION SC, FINANCE
77	WP(C)/69/2018	NIREN SARMA Versus THE STATE OF ASSAM	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA	SC, ELEMENTARY EDUCATION
	WITH			
78	WP(C)/1377/2014	NIREN SARMA Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, APSC MR.R K TALUKDAR SC, EDU
	WITH			
79	Cont.Cas(C)/4/2018	NIREN SARMA Versus PRITAM SAIKIA	MS. P SAHU MR. B K BHATTACHARJEE MR. R SARMA	SC, ELEMENTARY EDUCATION MR. D SAIKIA MS. R CHAKRAVARTY MR. N SARMA
80	WP(C)/1375/2018	RAGHUNATH PD. SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MRS. M D CHOWDHURY MR. G AGARWAL MRS N AGARWAL	MS. B BHUYAN (SC, BTC) MR M BEZBARUAH (R 8) MR H K DAS (R8) MR B DAS (R 8) SC, EDU MS. S G MOMIN (R 8) MR. M PANDIT (R 8) MR. A LAL (R 8)
81	WP(C)/6721/2018 CAVT. NO.1046/2018 WP(C) 3186/13(D/O)	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MR. P DEKA MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) MR. M KHAN (R5) GA, ASSAM MR. U K NAIR (R6) MR. K R PATGIRI (R6) MR. J RAHMAN FOR CAVEATOR
	WITH			
82	WP(C)/4733/2018 CAVT. NO. 0654/2018	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. MR. M K CHOUDHURY (R5) MR. M KHAN (R5) MR D CHOUDHURY (R5) MR. U K DAS (R5) MR. U K DAS MS. B D SARMAH (R5) MR. T ALI (R5) KAKALI DEVI (R5) FOR CAVEATOR
	WITH			
	I.A.(Civil)/3118/2018 in WP(C)/4733/2018	ABDUL KADIR Versus MD. AHEDUL HUSSAIN	MR. M K CHOUDHURY MR. M KHAN KAKALI DEVI	MR. D K SHARMA SC, EDU SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019

12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
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17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/3205/2006	RUNU DAS AND ORS. Versus THE STATE OF ASSAM AND ORS.	U K NAIR B CHAKRABARTTY B SARMA	GA, ASSAM N S THAKURIA MR.B SINHA G K THAKURIA MR.S M H HAQUE
	WITH			
2	WP(C)/5428/2008	SMTI NILIMA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR.R ISLAM MR.B SINHA	GA, ASSAM(R1-7)
	WITH			
3	WP(C)/521/2011	SMT. RUNU DAS and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.S N SARMA MR.A SARMA MR.U K NAIR	MR.S BARUAH MRS K SARKAR MS.P CHAKRABORTY SC, SOCIAL WELFARE
	WITH			
4	WP(C)/4431/2008 WITH WP(C) 6765/13(D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.D SARMAH MR.K KONWAR	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
	WITH			
5	WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
	WITH			
6	WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR A R BHUYAN MRH I CHOUDHURY MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR.N HOQUE MR. H I CHOUDHURY	SC, FINANCE SC, IWT
	WITH			
7	WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUIYAN MR.M A I HUSSAIN	SC, FINANCE MR.B AHMED
	WITH			
8	WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MRH I CHOUDHURY MRA R BHUYAN MR.M A I HUSSAIN	SC, FINANCE SC, IRRIGATION

9	WP(C)/3958/2009	MS ROOPJYOTI SAHARIA,ACS GRADE-II and ORS. Versus THE STATE OF ASSAM AND ORS	MR.K N CHOUDHURY MR.B CHAKRABORTY MR.T R SARMA MR.L GOGOI MS.P HAZARIKA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R-1) MS.N BARUAH MR.P HAZARIKA(R-6) MR.J M A CHOUDHURY MR.M CHOUDHURY(R-6) MS.D PHUKAN MR.S ALI MS.D MUSAHARY ADDL. AG, ASSAM
	WITH			
10	WP(C)/3685/2009	BASUDEV DAS Versus THE STATE OF ASSAM and ORS	MR.H RAHMAN MR.B CHAKRABORTY MR.T R SARMA MS.J HUDA MR.L GOGOI MS.P MITRA MS.P HAZARIKA MS.P KHATOON	GA, ASSAM MR.P HAZARIKA
	WITH MC/2664/2009 in WP(C)/3685/2009	BASUDEV DAS Versus THE STATE OF ASSAM and ORS	MR.H RAHMAN MISSJ HUDA MS.P KHATOON	GA, ASSAM
	WITH			
11	WP(C)/7387/2013	ROBINSON MUCHAHARI and 3 ORS. Versus THE STATE OF ASSAM AND 33 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R- 1&2) MS.N BARUAH MR.P HAZARIKA MS.B GOSWAMI MSS PARWEEN MS.D PHUKAN MR.S ALI MS.D MUSAHARY MS.S BEGUM ADDL. AG, ASSAM MS.R BASUMATARY
	WITH			
12	WP(C)/1894/2014	SORAM NONGBAN SINGH Versus THE STATE OF ASSAM AND 15 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.A K THAKUR MR.Y DOLOIR- 1and2 MR.P HAZARIKA MS.M BHUYAN SC, PERSONNEL DEPT. ADDL. AG, ASSAM
13	WP(C)/5694/2009	MINA KALITA Versus THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MS.A BEGUM MR.K U AHMED	GA, ASSAM
14	WP(C)/4/2010	SAMIRAN BARUAH Versus THE STATE OF ASSAM AND ORS	MRS.K DEKA MR.B M CHOUDHURY MR.P KALITA MR.S SHARMA MR.J ALI MR.D K BARDOLOI MR.M P SARMA MS.B M CHHETRI MRS.A BHATTACHARYYA	GA, ASSAM
15	WP(C)/281/2010	MD INAMUL ISLAM Versus THE UNION OF INDIA and ORS	MR. A CHETRY MR. B SARMA MR. G Z AHMED MR. U K NAIR	MR. K C ROY (R1-R5) C.G.C. MR D SENAPATI (R2-R16) MR. H DAS MS. S KATAKEY (R2-R16) MS. S. TODI (R2-R16) MR. M SAHEWALLA (R2-R16) MS. M BARUAH ASSTT.S.G.I.
16	WP(C)/3560/2010	DILIP DATTA Versus THE UNION OF INDIA and ORS	MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR.J DEKA	C.G.C. MR.S P CHOUDHURY MR.J M A CHOUDHURY

17	WP(C)/3895/2010	DEBJIT BHUYAN Versus THE STATE OF ASSAM	MS.J GOGOI MR. A CHAMUAH MR.D CHUTIA MR.N K BARUA MRS.R GOGOI	MR.A M BORA MR.D SAIKIA MR.P N GOSWAMI SC, NRHM SC, HEALTH MR.A HAZARIKA
	WITH			
18	WP(C)/3887/2010	PRADIP KUMAR BORA Versus THE STATE OF ASSAM AND ORS	MR.R GOGOI MR.N K BARUA	MR.A M BORA MR.D SAIKIA MR.P N GOSWAMI SC, HEALTH SC, NRHM MR.A HAZARIKA
19	WP(C)/4082/2010	UMA KANTA KALITA Versus STATE OF ASSAM and ORS.	MR.S K BARKATAKI MS.B SARMA	GA, ASSAM MR.T C CHUTIA MR.D BARUA SC, AG SC, AG SC, AG
20	WP(C)/4399/2010	SMTI SANJITA DAS LASKAR Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.S HOQUE MR.M I HUSSAIN	GA, ASSAM
21	WP(C)/5050/2010	MD. ABDUL QUDDUS Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.G Z AHMED	GA, ASSAM MR.B D GOSWAMI MR.S SARMA MR.A GANGULY MR. P P DUTTA MR.T K BHUYAN MR A BARUA MR A BARUA MR.K H CHOUDHURY
22	WP(C)/5558/2010	ROBIN KHAN Versus THE STATE OF ASSAM and ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.B K BHAGAWATI MR.S BANIK MR.C C DEKA ADDL. SR. GA, ASSAM MS.R CHAKRABORTTY SC, K A A C
23	WP(C)/5782/2010	MD. KADAM ALI Versus THE SUB DIVISIONAL OFFICER C and ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	GA, ASSAM
24	WP(C)/5843/2010	MUKUL DAS Versus THE UNION OF INDIA and ORS	MR.N N B CHOUDHURY MR.N SARKAR MR.B PADUN	C.G.C. MR.M PHUKAN(R-1to5) ASSTT.S.G.I.
25	WP(C)/6334/2010	DIPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG SC, IAAD
26	WP(C)/6499/2010	THE STATE OF ASSAM Versus SMT.SWAPNA DUTTA	JR. GA, ASSAM MR.B J GHOSH	MR.Y DOLOI ADDL. AG, ASSAM
27	WP(C)/177/2011	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
28	WP(C)/218/2011	BINOD DAS Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	ASSTT.S.G.I.
29	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS

30	WP(C)/934/2011	MD. ALTAF KHAN and 5 ORS Versus THE UNION OF INDIA and ORS	MR. B D GOSWAMI MR. P K BORAH MR. U K DEKA MR. S BORTHAKUR	MR. K P SARMA C.G.C. MR D SENAPATI (R2-R4) MR. H DAS MR. S P CHOUDHURY MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) MR. M SAHEWALLA (R2-R4) MS. M BARUAH ASSTT.S.G.I. SC, NEEP CO.
31	WP(C)/1206/2011	PRASANTA TAYE Versus THE STATE OF ASSAM and ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MR.K SINGHA	GA, ASSAM
32	WP(C)/1219/2011	SAHIRUL ISLAM and 12 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SHARMA MR.K K UPADHYAY	GA, ASSAM
33	WP(C)/1245/2011	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.M CHOUDHURY MR.S K DEORI MRK UDDIN MR.A GOGOI SR GA,ASSAM
34	WP(C)/1257/2011	DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA	GA, ASSAM
35	WP(C)/1678/2011	RUDRA KT. MAHANTA Versus UNION OF INDIA and ORS.	MR.A DASGUPTA MR.P MAHANTA MR.S BORTHAKUR MR.A MAHANTA	C.G.C. MR.M PHUKAN(R-1) MR.J ROY ASSTT.S.G.I. SC, CCI
36	WP(C)/1709/2011	SYED KHIRUL ANAM Versus THE STATE OF ASSAM AND ORS	MS.M BAISHYA MS.S P SULTANA	GA, ASSAM
37	WP(C)/1792/2011 WITH LCR	THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE Versus THEIR WORKMAN and ANR.	MR.S N SARMA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
	WITH MC/1303/2014 in WP(C)/1792/2011	PRABIN GOGOI Versus THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE and ANR.	MR.S N SARMA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
38	WP(C)/1942/2011	MRS. JOGMAI BARUAH Versus THE ASSAM STATE WAREHOUSING CORPORATION and ORS.	MR.S K BARKATAKI MS.S SARMA MS.B SHARMA	MR.S CHAKRABORTY MS.R BHATTACHARYYA MR.L P SHARMA
39	WP(C)/2146/2011	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING Versus THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH
40	WP(C)/2164/2011	KESHAB CHANDRA CHETIA Versus THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	GA, ASSAM
41	WP(C)/2450/2011	ROLL NO.B-1077 KANAKESWAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S SINHA MR.M HUSSAIN MR.B SINHA MR.B L SINGH	GA, ASSAM
42	WP(C)/2554/2011	MD. ASHIR ALI Versus THE STATE OF ASSAM AND ORS	MR.F K R AHMED MR A R BHUIYAN MR.M K HUSSAIN MR.M A I HUSSAIN MR I HUSSAIN	MR.D SAIKIA MR.I CHOUDHURY SC, PWD SC, F.DEPTT.

43	WP(C)/2730/2011	RAJENDRA KACHARI Versus THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
44	WP(C)/2826/2011	JEBUN NESSA SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	MS.P CHAKRABORTY SC, SOCIAL WELFARE
45	WP(C)/2855/2011	PANKAJ SARMA Versus MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
	WITH MC/1914/2012 in WP(C)/2855/2011	PANKAJ SARMA Versus MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
46	WP(C)/3059/2011	NO. 358916Y RFN/ORL SAVENDRA SINGH CHAUHAN Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	ASSTT.S.G.I.
47	WP(C)/3110/2011	BIKASH BORO and 2 ORS Versus THE UNION OF INDIA and ORS	MS.N PHUKAN MR.PARAG J SAIKIA	C.G.C. MR.S BARUAH MR.H GUPTA ASSTT.S.G.I.
48	WP(C)/3524/2011	RATUL BORUAH Versus STATE OF ASSAM and ORS.	MS. N N AHMED MR. N NATH MR.A J SAIKIA MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MR N TALUKDAR MS.S AHMED MR.U K DUTTA MR.B KAKATI MR.K BORAH MR I HUSSAIN MD.A MALEQUE MRN BHUYAN	MR.C BARUAH(Sr.Adv.)(R-6) GA, ASSAM MR.D BARUAH(R-6) MR.B BARUAH(R-6)
	WITH			
49	WP(C)/1750/2011	BITUL NEOG Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MR.S AHMED MR I HUSSAIN MD.A MALEQUE MR.A A TARAFDAR	MR.C BARUAH(Sr.Adv.)(R-5&9) GA, ASSAM MR.D BARUAH(R- 5&9) MR.B BARUAH(R- 5&9)
50	WP(C)/3716/2011	JOYDEB DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B PRASAD MR. D NATH	MR.D SAIKIA MR.R BARUAH MS.K DEVI MS. N N AHMED MR.R ISLAM MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.S ISLAM MR.S U AHMED MS.N HASAN MRS.S AHMED MR I HUSSAIN SC, HEALTH MD.A MALEQUE MS.K BHUYAN MR.A A TARAFDAR MR.A S CHOUDHURY

WITH
MC/392/2013
in WP(C)/3716/2011

JOYDEB DAS and ANR.
Versus
THE STATE OF ASSAM AND ORS

MR.B PRASAD
MR. D NATH

MR.D SAIKIA
MR.R BARUAH
MS.K DEVI
MS. N N AHMED
MR.R ISLAM
MR.I H SAIKIA
MRM H AHMED
MS.S KANUNGOE
MR.S ISLAM
MR.S U AHMED
MS.N HASAN
MRS.S AHMED
MR I HUSSAIN
SC, HEALTH
MR.A S CHOUDHURY
MD.A MALEQUE
MS.K BHUYAN
MR.A A TARAFDAR

51 WP(C)/3946/2011

MRS. TARANGINI DEVI
Versus
THE STATE OF ASSAM AND ORS

MS.A K CHOUDHURY
MR.D CHOUDHURY
MS.G MAHANTA

MR.D SAIKIA
MR.I CHOUDHURY
MR.R K TALUKDAR
SC, PWD
SC, F.DEPTT.

52 WP(C)/4244/2011

GITA RANI KARMAKAR and 83 ORS.
Versus
STATE OF ASSAM and ORS.

MR.B C DAS
MR.R ISLAM
MR.B SINHA
MR.B K BRAHMA

MR.B K SARMA
SC, SOCIAL WELFARE
SC, BTADC

53 WP(C)/4338/2011

PABINDRA CHANDRA DAS
Versus
THE STATE OF ASSAM AND ORS

MR.A TALUKDAR
MR.M K MISRA
MR.M CHOUDHURY
MR.A GOGOI

GA, ASSAM

54 WP(C)/4751/2011
WITH LCR

PRABHAT NATH and 7 ORS
Versus
THE PRESIDING OFFICER and ORS

MR.K P SARMA
MR.A D GUPTA
MR.P K TALUKDAR
MR.H DAS
MR.K R PATGIRI
MS.B DAS
MR.C DAS

GA, ASSAM
MR.A SARMA
MR.A JAHID

WITH

55 WP(C)/127/2012

THE MANAGEMENT OF ASSAM STATE
TEXTILE CORPN. LTD.
Versus
STATE OF ASSAM and ORS.

MR.A SARMA
MR.A JAHID

MR.K P SARMA
GA, ASSAM
MR.A D GUPTA
MR.H DAS
MR.K R PATGIRI
MS.B DAS

56 WP(C)/5018/2011

MD. MATIUR RAHMAN
Versus
THE STATE OF ASSAM AND ORS

MS.A K CHOUDHURY
MR.D CHOUDHURY
MR.K CHOUDHURY
MS.C BAISHYA

GA, ASSAM
MR.B D GOSWAMI
MR.P CHOUDHURY
MS.K DEKA
SC, WATER RESOURCE

57 WP(C)/5245/2011

SMTI MANASA BARMAN
Versus
THE OIL AND NATURAL GAS
COMMISSION LTD. and ORS

MS.G DEKA
MS.P CHAKRABORTY

MR.P K ROY
MR.S K CHAKRABORTY
MRSA CHAKRABORTY

WITH

MC/3627/2013
in WP(C)/5245/2011

SMTI MANASA BARMAN
Versus
THE OIL AND NATURAL GAS CORPN. LTD.
and ORS

MS.G DEKA
MS.P CHAKRABORTY

MR.P K ROY
MR.S K CHAKRABORTY
MRSA CHAKRABORTY

58 WP(C)/5249/2011

SHRI TRIBENDRA SINGHA
Versus
THE UNION OF INDIA and 5 ORS

MR.H DAS
MS.J PAUL
MR.S DEY
MR.P SEN

MR.A K BORA
C.G.C.
ASSTT.S.G.I.
MS.H TERANGPI

59 WP(C)/5262/2011

SOMITRA CHAKRABORTY
Versus
THE STATE OF ASSAM AND ORS

MR.R K DUTTA
MR.U J SAIKIA

GA, ASSAM

60	WP(C)/5330/2011	SHRI BHAGAT SINGH and ANR Versus THE STATE OF ASSAM and 12 ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.C BARUAH GA, ASSAM DR.G LAL SC, APSC MS.R BEGUM MRU SARMA SC, WATER RESOURCE GA, ASSAM
61	WP(C)/5333/2011	SHOHIDUR RAHMAN MOLLAH Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	
62	WP(C)/5379/2011	RUDRA MOHAN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.K K DEY	MR.P N GOSWAMI
63	WP(C)/5575/2011	THE ASSAM FISHERIES DEVELOPMENT CORPORATION EMPLOYEES' WELFARE ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.N BARUAH	MR.S R RAJBONGSHI MR.B GOGOI SC, FINANCE SC, AFDC
64	WP(C)/5704/2011	SUNIL CHANDRA SRIVASTAVA Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	C.G.C. MR.M BHAGABATI MRS A GAYAN ASSTT.S.G.I.
	WITH			
65	WP(C)/5638/2011	SANDEEP SINGH Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	MR.K C ROY(R-1TO4) C.G.C. C.G.C. MRS A GAYAN(R- 1-4) SC, C.G.C. ASSTT.S.G.I.
	WITH			
66	WP(C)/5648/2011	UMASHANKAR NAGWANSHI Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MR.R MAZUMDAR MS.S NATH MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.K C ROY(R-1TO4) C.G.C. MS.B SARMA MS.B DAS SC, C.G.C. ASSTT.S.G.I.
67	WP(C)/5788/2011	SAILEN SARMA and 12 ORS Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MR.A A TARAFDAR	GA, ASSAM MR.S SARMA MR.G GOSWAMI ADDL. SR. GA, ASSAM SC, DLR MS.R CHAKRABORTTY
68	WP(C)/6195/2011	BISWAJIT SURAJ MALAKAR Versus STATE OF ASSAM and ORS.	MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED MR.U K NAIR	MR.M BHUYAN SC, APSC MR.S K TALUKDAR MR.D P BORAH MR.J M A CHOUDHURY MS.R MAZUMDAR SC, HEALTH MR.C BARUAH ASSTT.S.G.I.
69	WP(C)/6624/2011	EX CT/GD DILIP HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	
70	WP(C)/62/2012	MANOJ KUMAR DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH ASSTT.S.G.I.
71	WP(C)/541/2012	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 ASSTT.S.G.I.
72	WP(C)/605/2012	CONSTABLE NO.640 AMIO RAJKHOWA Versus THE STATE OF ASSAM AND ORS	MR.P K MAJUMDAR MR.P TALUKDAR MS.J DEKA MS.P TAMULI	GA, ASSAM

73	WP(C)/1276/2012	PUSPADHAR DAS Versus THE STATE BANK OF INDIA and ORS.	MR.B C DAS MR.S H RAHMAN MR.D A KAIYUM MR.M AHMED MRJ RAHMAN	MR.A DASGUPTA MR.S BHUYAN
74	WP(C)/2408/2012	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.A CHETRY MRS.S P NAIR MR.U K NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
75	WP(C)/3351/2012	APURBA BHUYAN Versus THE STATE OF ASSAM AND ORS	MD.M H RAJBARBHUIYAN MR.R DEV MR.W RAHMAN MS.R CHETRI	GA, ASSAM
76	WP(C)/3463/2012 WITH LCR	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MR.U K NAIR	GA, ASSAM
77	WP(C)/3840/2012	PRADIP DAS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	SC, WATER RESOURCE
78	WP(C)/4415/2012	BALINDRA PRAN KAKATI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.D DEKA MR.P BORGHAIN	GA, ASSAM MR.A THAKUR
79	WP(C)/4682/2012	MD. SAIFUR RAJA CHOUDHURY Versus THE FOOD CORPORATION OF INDIA and ORS.	MR. R P SARMAH MR. N DHAR MR. N DHAR MR M R ADHIKARI MR. A R TAHBILDAR MR. T U LASKAR MS. U BARUAH MR Z I CHOUDHURY MR. J M SULAIMAN MS. H TERANGPI	MR. P K ROY SC, F C I
80	WP(C)/5533/2012	JAGADISH CHANDRA BANIK Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.R A CHOUDHURY MR.A MATIN	GA, ASSAM
81	WP(C)/413/2013	NO.020260105 CONST. INDRA JOISHI Versus THE UNION OF INDIA and 3 ORS	MR.P SARMAH MSR D KAKATI MR.M K NEOG MR.S K SINGHA MR.B KUMAR MR.O P SUNAR	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
82	WP(C)/1191/2013	JEWEL HAZARIKA Versus THE UNION OF INDIA and 4 ORS	MR.L N DIHINGIA MR.S HOQUE MR.M PHUKAN MS.A BORUAH MR.S BORTHAKUR MR.H G BARUAH	MR.I HUSSAIN C.G.C. MRS A GAYANR-1 to 5 SC, C.G.C.
83	WP(C)/1547/2013	ANANDA RAM SAIKIA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS	MR.R P SARMAH MR. B CHAKRAVARTY MRM R ADHIKARI MR A RAHMAN	MR.P N GOSWAMI SC, APEX BANK
84	WP(C)/2420/2013	RAM MOHAN SINGHA Versus THE ASSAM POWER GENERATION CORPORATION LTD. and 3 ORS	MR.M HUSSAIN MR.B SINGHA MS.N THAPPA	MR.B D DAS MR.H K SARMA SC, A S E B SC, APGC
85	WP(C)/2775/2013	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. and 3 ORS.	MR.R ISLAM MR. B SARMA MR.U K NAIR	SC, I O C
86	WP(C)/3783/2013	EX.CT/GD PHUKAN DEORI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	C.G.C. MR.S BARUAH

87	WP(C)/5031/2013	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS Versus THE UNION OF INDIA and 5 ORS	MR.A CHETRY MR. B SARMA MR.M P SARMA MR.U K NAIR	MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.C K S BARUAH ASSTT.S.G.I.
88	WP(C)/6231/2013	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
	WITH			
89	WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
90	WP(C)/7167/2013	F/NO.921121652 C/GD BHIM RAM B/175 BN,CRPF Versus THE UNION OF INDIA and 5 ORS	MR.M PHUKAN MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
91	WP(C)/287/2014	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R- 4to36&38to40) GA, ASSAM SC, APSC MR.M MAHANTA(R- 4to36&38to40) MS.A VERMA MR.B GOGOI MSB DEVI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R- 4to36&38to40)
	WITH			
92	WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.K KALITA MR.A CHETRY MS.P KHOOND MR.U K NAIR	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE
93	WP(C)/2275/2014	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
94	WP(C)/2633/2014	ASOM RAJYIK BASTRA NIGAM KARMACHARI SANTHA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS MR.U K NAIR	DR.B AHMED GA, ASSAM MR.A SARMA MR.S CHAMARIA SC, INDUSTRIES & COMMERCE MR.A JAHID SC, FINANCE
95	WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
96	WP(C)/3887/2014	GUNA KANTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MS.M ROY MS.S HAZARIKA	GA, ASSAM
97	WP(C)/4133/2014	RITURAJ SOLANKI Versus THE UNION OF INDIA and 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	C.G.C. MR.K K PARASAR(R-1 to 8) ASSTT.S.G.I.
98	WP(C)/4306/2014	RANJIT DAS Versus THE STATE OF ASSAM and 12 ORS,	MR.R SARMA MR S KHOOND	MR.B K SARMA MR.S P DAS SC, SOCIAL WELFARE SC, EMPLOYMENT EXCHANGE

99	WITH WP(C)/4395/2012	RANJIT DAS Versus STATE OF ASSAM and ORS.	MR.R SINGHA	GA, ASSAM MR.B K SARMA MR.S P DAS SC, SOCIAL WELFARE SC, DIRECTORATE OF EMPLOYMENT
100	WP(C)/4702/2014	SMTI MORJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR.R HUSSAIN MR. M K BORAH MS.P BORA MR.U K NAIR	MR.S S SHARMA(R-5&6) GA, ASSAM MS.L SHARMAR-5and6 MR.M DUTTA(R-5 & 6) MR.B J MUKHERJEE(R-5&6) MR.M ISLAM(R-5 & 6) MR.A SHARAN(R-5&6) SC, FINANCE
101	WITH I.A.(Civil)/465/2016 in WP(C)/4702/2014	THE EXECUTIVE OFFICER Versus MORJINA BEGUM AND 5 ORS	MR.S S SHARMA MS.L SHARMA MR.M DUTTA MR.B J MUKHERJEE MR.M ISLAM MR.A SHARAN	GA, ASSAM MR.R HUSSAIN MRS.P BORA SC, FINANCE MRS M K BORAH MR.U K NAIR
102	WP(C)/5325/2014	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) SC, I O C ASSTT.S.G.I. MR.P P MEDHI MS.R KAKATI
103	WP(C)/5337/2014	REGT.NO.101287162 GORDHAN LAL PALIWAL and 10 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA	MR.S SARMA ASSTT.S.G.I. SR. CGC
104	WITH I.A.(Civil)/1907/2017 in WP(C)/5337/2014	THE UNION OF INDIA Versus REGT.NO.101287162 GORDHAN LAL PALIWAL and 12 ORS.	MR.S SARMA ASSTT.S.G.I. SR. CGC	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA
105	WP(C)/21/2015	SMTI PUSHPA KUMARI Versus THE UNION OF INDIA and 5 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR.L SAIKIA MR. S ALAM	MR.S C KEYAL ASSTT.S.G.I.
106	WITH I.A.(Civil)/2788/2017 in WP(C)/21/2015	THE UNION OF INDIA Versus SMTI PUSHPA KUMARI	MR.S C KEYAL ASSTT.S.G.I.	MR.I H LASKAR MR.P K DEKA
107	WP(C)/697/2015	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)
108	WP(C)/1564/2015	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5)
109	WP(C)/3725/2015	DIPAK KUMAR BARUAH and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA	GA, ASSAM(R1,2)
110	WITH I.A./1519/2016 in WP(C)/3725/2015	DIPAK KUMAR BARUAH and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA	GA, ASSAM(R1,2)
111	WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH

108	WP(C)/5582/2015	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
109	WP(C)/5658/2015	NEEPJYOTI DAS and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS P RAI MS P RAI MR.G GOSWAMI MR U SARMA MR U SARMA MR.M PHUKAN MRK K DAS MRT K BHATTACHARYYA	GA, ASSAM(R1,5,6) SC, AGR7,8 SC, FINANCE(R2,3,4)
110	WP(C)/6827/2015	FORCE NO. 075047288 CT/GD TRINATH RANA Versus THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.
111	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
112	WP(C)/7845/2015	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R SARMA MR.P P BARUAH	C.G.C. MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
113	WP(C)/7856/2015	RAM GIRI Versus THE STATE OF ASSAM AND 3 ORS	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.D BANERJEE	MR.C BARUAH GA, ASSAM MR.K K NANDI SC, AG MR.S ISLAM(R-3) MR.M CHOUDHURY(R-3) SC, ESI MRM MONDAL(R-3)
114	WP(C)/7870/2015	ARSHAD HUSSAIN LASKAR Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MR.H BEZBARUAH	C.G.C. MR.S S ROY(R-1 to 5) ASSTT.S.G.I.
115	WP(C)/7992/2015	COMMUNITY HEALTH OFFICER'S ASSOCIATION, ASSAM and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.W YHOSHII MR.U K NAIR	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MRS.A DASS SC, HEALTH SC, NHM ASSTT.S.G.I.
116	Cont.Cas(C)/198/2016	MD. HARISHUZ ZAMAL Versus SANJIB SAIKIA	MS.A BHATTACHARJEE MR.P KALITA	MR.T DAS MS.M KALITA MS.L BHUYAN
117	Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.N HAQUER-2 MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR.KHAYERUDDIN(R-2)
	WITH			
118	Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR.KHAYERUDDINR-2 MR.M BORAH(R-1)
119	WP(C)/1460/2016	PANKAJ SARMA Versus THE STATE OF ASSAM AND ANR	MR.K R PATGIRI MR.B GOGOI MRS.C DAS	GA, ASSAM
120	WP(C)/1560/2016	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. ASSTT.S.G.I. R1-4 MS.R DEVI

121	WP(C)/2050/2016	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR	C.G.C. MR.S S ROY ASSTT.S.G.I.
122	WP(C)/4454/2016	SATYENDRA NATH MISHRA Versus THE UNION OF INDIA and 6 ORS	MR.B RAMCHIARY MS.M GOGOI MR.A BORO MS.P PHUKAN MS.C TALUKDAR	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
123	WP(C)/4626/2016	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
124	WP(C)/7405/2016	HARIJIT SONOWAL Versus THE UNION OF INDIA and 4 ORS	MRH I CHOUDHURY MR.R MAZUMDAR MR.M HUSSAIN MR.N HOQUE	MS.B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
2	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE
3	WP(C)/594/2012	M/S ISHWAR FOOD PRODUCTS PVIRATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.MD ASLAM MRK KALITA MR.P DEKA	GA, ASSAM MR.P DAS MR.S CHAMARIA MR.G DAS MR.B DAS SC, INDUSTRIES SC, NEDFI ASSTT.S.G.I.
4	WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. Versus THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP
5	WP(C)/1137/2012	MS. RULI AHMED and ANR. Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.A K SHARMA MR.K R SURANA MR. A DEB MS.A CHOUDHURY MR. S Z RAHMAN MR.G KHANDELIA	GA, ASSAM MR.U RAJBANSHI SC, A S T C MR.A BHUYAN
6	WP(C)/1221/2012	RNT PLANTATIONS LIMITED Versus OIL and NATURAL GAS CORPORATION LTD. and ORS.	MS.M HAZARIKA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.G N SAHEWALLA GA, ASSAM MS..N K DEVI SC, ONGC MRN ANIX SINGH
7	WP(C)/1594/2012	KAMLESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS	MR.R SARMA MR. D MAZUMDAR	GA, ASSAM
8	WITH WP(C)/2777/2012	IMRAN AHMED Versus STATE OF ASSAM and ORS.	MR.R SARMA MR. D MAZUMDAR MRS.T SAIKIA	GA, ASSAM

9	WP(C)/2049/2012	SUKSON DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION and ORS	MR.N ISLAM MR.S S S RAHMAN	GA, ASSAM MR.S R RAJBONGSHI SC, AFDC
10	WP(C)/2106/2012	PRAHLAD RAI AGARWALA @ PARHLAD RAI MASKARA Versus THE STATE OF ASSAM AND ORS	MR.M CHOUDHURY MR.U K DAS MR.K CHOUDHURY	MRS.V L SINGH SC, REVENUE
11	WP(C)/2195/2012	SMTI JAMINI SARKAR and ANR Versus THE STATE OF ASSAM AND ORS	MR.R S CHOUHAN	MRS.V L SINGH SC, REVENUE
12	WP(C)/2277/2012	RAJIB BARUAH Versus THE STATE OF ASSAM AND ORS	MR.R P HAZARIKA MR.A RAJKHOWA	GA, ASSAM MR.A KHANIKAR MR.B KALITA MS.P BORAH SC, GMC
13	WP(C)/2441/2012	SURENDRA KUMAR AGARWAL and 3 ORS Versus THE GUWAHATI MUNICIPAL CORPORATION and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI	GA, ASSAM MS.M BORDOLOI SC, BTC
14	WP(C)/2443/2012	SMT PHULESWARI DEVI and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
15	WP(C)/2498/2012 WITH LCR	ON THE DEATH IF MD. TASADDUK HUSSAIN, HIS LEGAL HEIRS , SAHIDA HUSSAIN and ORS Versus THE ASSAM BOARD OF REVENUE and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
	WITH MC/2260/2014 in WP(C)/2498/2012	SADYUT SANDHAN Versus MD. TASADDUK HUSSAIN and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
16	WP(C)/2502/2012	NORTH EAST PLASTIC MANUFACTURERS ASSOCIATION and ANR. Versus THE STATE OF ASSAM and ANR	P K GOSWAMI A GOGOI M BARMAN M CHOUDHURY	GA, ASSAM D SAIKIA SC, GMC
17	WP(C)/2575/2012 WITH OFFICE NOTE	M/S. SHREE GANESH STONE CRUSHER Versus STATE OF ASSAM and ORS.	MR.G N SAHEWALLA MR.P DEKA MD.ASLAM MR.J KOTOKY	GA, ASSAM
18	WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY
19	WITH WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.A BARKATAKI MR.A CHETRY SC, NF RLY MR.U K NAIR
20	WP(C)/2693/2012	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY SC, NF RLY
21	WP(C)/3105/2012	ALL CACHAR RURAL DEVELOPMENT ORGANIZATION Versus THE UNION OF INDIA and ORS	MRA R BHUIYAN MR.M A I HUSSAIN MR.A U AHMED	GA, ASSAM MR.S C KEYAL MR.R GOSWAMI MR.I ALAM ASSTT.S.G.I.

22	WP(C)/3221/2012	MONCHAB RAJA MAZUMDER Versus STATE OF ASSAM and ORS.	MR.A M BARBHUIYA MR.A M S MAZUMDER MR.Z HAMMAD	GA, ASSAM MR.M HAQUE MRS.V L SINGH MR.M CHOUDHURY MR.A Y CHOUDHURY SC, REVENUE
23	WP(C)/3457/2012	MANAGING COMMITTEE and ANR. Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.P DEKA MR.J KOTOKY MD.ASLAM	MR.N DUTTA MRS.V L SINGH MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY SC, REVENUE
24	WP(C)/3497/2012	ARVIND KEJRIWAL Versus GAUHATI MUNICIPAL CORPORATION, GUWHATI and ANR	MR.S S SHARMA MR.S K SANGANERIA MS.L SARMA	MR.H SARMA SC, G M D A SC, GMC
	WITH			
25	WP(C)/3496/2012	SMTI PREETI KEJRIWAL Versus GAUHATI MUNICIPAL CORPORATION , GUWAHATI and ANR.	MR.S S SHARMA MR.S K SANGANERIA MS.L SARMA	MR.H SARMA SC, G M D A SC, GMC
26	WP(C)/3624/2012	RITUPON DEURI and ORS Versus THE STATE OF ASSAM AND ORS	MR.S N SARMA MR.B BURAGOHAIN	MR.M CHANDA GA, ASSAM MR.S NATH MR.S CHOUDHURY
27	WP(C)/3636/2012	RAJANI KANTA ROY Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR.A B SIDDIQUE	GA, ASSAM MR.B GOGOI MR.P NAYAK MR.S DEY MRS.A VERMA MR.P SEN
28	WP(C)/3741/2012	NURUL ISLAM SORKER Versus THE STATE BANK OF INDIA and ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	GA, ASSAM MR.K K DEY MR.A SARMAH
29	WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGHAIN MSG ACHARJEE
	WITH MC/3294/2012 in WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
30	WP(C)/4707/2012	ASOMI FINANCE PVT LTD. and ANR Versus THW STATE BANK OF INDIA and 8 ORS	MR.A TALUKDAR MR.R P N SINGH MR.D K ROY MR.K RAJBONGSHI	MR.S S SHARMA MR.A PARVEZ MR.M K DAS MS.N TALUKDAR
31	WP(C)/4719/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A BARUA MR.P B DASGUPTA MR.D K KAKATI	GA, ASSAM MRS.V L SINGH MR.S SAIKIA MR.A NATH SC, PWD MRN MAHAMMAD MS.N G SARMA SC, REVENUE
	WITH			
32	WP(C)/4712/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD Versus THE UNION OF INDIA and ORS	MR.A K BARMAN MR.D K KAKATI MR.P B DASGUPTA	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD MR.N G SARMA MS.H M PHUKAN SC, REVENUE
33	WP(C)/4756/2012	RITOM BORAH Versus THE STATE OF ASSAM AND ORS	MS.N PHUKAN MS.B GOGOI MRS.R GOGOI MR.PARAG J SAIKIA	MS.N MODI GA, ASSAM MR.S DUTTA

34	WP(C)/4776/2012	JITEN GOGOI Versus THE UNION OF INDIA and ORS	MR.S ISLAM MR.A CHOUDHURY MR.M SHARMA MS.A A LASKAR	MR B N GOGOI SC, NF RLY
35	WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR.M BISWAS MR.S DUTTA MR.M BASUMATARY	MR.A K SARKAR MR.B K DAS(Addl.SC,Rly.) MSB DEVI SC, NF RLY MS.M PHUKAN MS.R R BORAH MR.H P NEOG
36	WP(C)/6149/2012	SMTI SABITRI BORO Versus THE UNION OF INDIA and 8 ORS	MR.I H SAIKIA MISSS KANUNGOE MRK KALITA	GA, ASSAM MR.S K MEDHI MR.A DAS MR.A M DUTTA MR.J DAS MR.S DUTTA ASSTT.S.G.I. SC, POWER GRID
37	WP(C)/201/2013 CAVT. NO. 32/2013	S.K. BIKES PRIVATE LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.A CHETRY MR.U K NAIR	MR.G N SAHEWALLA MR.K N CHOUDHURY GA, ASSAM MR.MD ASLAM MR.M MAHANTA MS.R KAKATI FOR CAVEATOR MR.P P MEDHI
	WITH			
38	WP(C)/1556/2013 CAVT. NO. 32/2013	S.K. BIKES PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND MR.U K NAIR	MR.G N SAHEWALLA GA, ASSAM MSK KALITA FOR CAVEATOR
	WITH			
39	WP(C)/3071/2013	S.K. BIKES PRIVATE LTD Versus THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MR.S CHOUDHURY MS.P KHOUND	GA, ASSAM
40	WP(C)/261/2013	DEEPAK HAZARIKA Versus THE UNION OF INDIA and 4 ORS	MR.R P SARMAH MR.A NATH MR.ANKIT TODI	GA, ASSAM MR. N C BAROOAH MR.J C CHAUDHURY MR.S TALUKDAR SC, CBI SC, N C HILLS ASSTT.S.G.I.
	WITH			
41	WP(C)/1481/2013	MOHET HOJAI Versus THE UNION OF INDIA and 3 ORS	MR.R SARMA MS.M SARMAH MR.K K GOSWAMI	GA, ASSAM SC, CBI ASSTT.S.G.I. SC, N C HILLS
42	WP(C)/831/2013	M/S ARIHANT SECURITY SERVICES and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.K AGARWAL MR.M DAS	C.G.C. MRSR BORA ASSTT.S.G.I.
	WITH			
43	WP(C)/833/2013	M/S PURBA SECURITY and ANR Versus THE UNION OF INDIA and 4 ORS	MR.K AGARWAL MR.M DAS	C.G.C. MRSR BORA ASSTT.S.G.I.
44	WP(C)/874/2013	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
	WITH			
45	WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE

46	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.R BORPUJARI MR.D DEKA	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
	WITH			
47	WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.R BORPUJARI	GA, ASSAM MR B C TALUKDAR (R7) MR B C TALUKDAR (R7) MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
48	WP(C)/1378/2013 WITH LCR	SK. AKLIM UDDIN Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA	MRS.V L SINGH MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM SC, REVENUE
49	WP(C)/2355/2013	BHASKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.P P BORTHAKUR MRK SINGH	DR.B AHMED SC, IRRIGATION
50	WP(C)/2425/2013	RAMADHAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S K SINGH	GA, ASSAM MRJ CHUTIA SC, K A A C
51	WP(C)/2645/2013 CAVT. NO. CAVT 335/2013	UTPAL KUMAR CHOUDHURY and ANR Versus THE STATE OF ASSAM AND 4 ORS	MD.B HUSSAIN MR.P B MAZUMDER	MR.B D DAS MR.H K SARMA MS.D NATH
52	WP(C)/2680/2013	MD. WAZIDUR RAHMAN and ANR Versus THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS.	MR.A N CHOWDHURY MR.R M DAS MR.S KAKATI	MRS.V L SINGH SC, GMC SC, REVENUE
53	WP(C)/2705/2013	GREATER GUWAHATI MINI BUS OWNERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.A N CHOWDHURY MR.R M DAS MR.S KAKATI	GA, ASSAM
54	WP(C)/3574/2013	SYED BUBUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	GA, ASSAM
55	WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH			
56	WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH			
57	WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH			
58	WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM

	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
59	WITH WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
60	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
61	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
62	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
63	WP(C)/4172/2013 WITH LCR	PULEN PHANGCHO Versus ASSAM BOARD OF REVENUE and 2 ORS	MR.B D DAS MR.H K SARMA MR.P BHOWMICK MR. D NATH MR.S DUTTA MS.S G BARUAH MS.C DUTTA	GA, ASSAM MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.A ALI MR.D BANERJEE MR.P BORGOHAIN SC, REVENUE
64	WP(C)/4186/2013 CAVT. NO. 715/13	BIKRAMJIT BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.B D GOSWAMI MR.S SARMA MR. P K BORAH MR.T CHUTIA	MR.A SARMA MS.S SEAL MS.B SARMA FOR CAVEATOR SC, EXCISE DEPTT.
65	WP(C)/4205/2013	R.P. ASSOCIATES PVT. LTD. Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MS.A GOGOI
66	WP(C)/4234/2013	BADAL KUMAR GURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM MS.S SEAL MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY SC, EXCISE DEPTT.
67	WP(C)/4330/2013	LAKSHMINATH BEZBARUAH PUTHIBHARAL SITUATED AT METUAKUCHI GEJIA CHOUCK and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.A NATH SC, REVENUE
68	WP(C)/4508/2013 CAVT. NO. 945/13	RANJIT NAMOSUDRA Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MRK UDDIN MR.N HOQUE MR. A M B BARUAH	MR.H K MAHANTA MR.S R RAJBONGSHI FOR CAVEATOR SC, AFDC
69	WP(C)/4631/2013 CAVT. NO. 549/13	M/S BAMUNIGAON KOLONG PARIA MATSHYAJIBI SAMABAI SAMITY LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.M J BARUAH	MR.H R A CHOUDHURY GA, ASSAM MR.H ALI FOR CAVEATOR
70	WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRS.A VERMA

	WITH MC/3765/2013 in WP(C)/4753/2013	ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MS.A SHARMA MRSA VERMA SC, FINANCE
71	WP(C)/4812/2013	SMTI PARBATI DEVI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS.	MR.P C DEY MR.K KALITA MR B CHANDA	MR.M Z AHMED MS.B DUTTA SC, APDCL MR.A M DUTTA MR.S K SHARMA
72	WP(C)/4816/2013	KANDULAL MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR.P S LAHKAR MR.N PATHAK MR.D K SHARMA	GA, ASSAM MR.I H LASKAR MR.P K DEKA MR.D DAS MR.M S ALAM MR. S ALAM
	WITH MC/3478/2013 in WP(C)/4816/2013	TROILAKYA DEKA Versus THE STATE OF ASSAM AND ORS	MR.P S LAHKAR MR.N PATHAK MR.D K SHARMA	GA, ASSAM MR.I H LASKAR MR.P K DEKA MR.D DAS MR. S ALAM
73	WP(C)/4829/2013	ABHIKA RAM ROY Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A K HUSSAIN MR. K H SAIKIA	MR.B R DEY(R-5TO8) MRS.V L SINGH MS.S DEY(R-5TO8) MR.P K DEBROY(R-5TO8) MR.P SENR-5TO8 SC, REVENUE
74	WP(C)/4898/2013	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.P DAS MR.G DAS ASSTT.S.G.I.
75	WP(C)/5074/2013	JAGATSINH LAJIBHAI VASAVA Versus CENTRAL BUREAU OF INVESTIGATION and 2 ORS.	MR.M BISWAS MRP GOGOI MR.M BORA	MR.K K DEY MR.P N CHOUDHURY MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA) MRV K BAROOAH SC, CBI
76	WP(C)/5160/2013	M/S DIGBOI CARBON LIMITED and ANR. Versus THE UNION OF INDIA and ANR	MR.S K MEDHI MR.A DAS MS.D DUTTA	MR.M K CHOUDHURY SC, I O C ASSTT.S.G.I.
	WITH 77 WP(C)/3944/2012	DIGBOI CARBON PRIVATE LIMITED and ANR. Versus THE UNION OF INDIA and ORS	MR.S K MEDHI MR.A DAS	MR.G N SAHEWALLA MR.M K CHOUDHURY ASSTT.S.G.I. SC, I O C
	WITH 78 WP(C)/1445/2013	M/S DIGBOI CARBON PRIVATE LIMITED and ANR. Versus THE UNION OF INDIA and 3 ORS	MR.S K MEDHI MR.A DAS	SC, I O C SC, C.G.C.
	WITH 79 WP(C)/3245/2013	M/S GUWAHATI CARBON LIMITED and ANR. Versus THE UNION OF INDIA and ANR	MR.S K MEDHI MR.A DAS	MR.M K CHOUDHURY C.G.C. SC, I O C ASSTT.S.G.I. MS.H TERANGPI
	WITH 80 WP(C)/5159/2013	M/S GUWAHATI CARBON LIMITED and ANR. Versus THE UNION OF INDIA and ANR	MR.S K MEDHI MR.A DAS MS.D DUTTA	MR.M K CHOUDHURY SC, I O C ASSTT.S.G.I.
	WITH 81 WP(C)/5161/2013	M/S BRAHMAPUTRA CARBON LIMITED and ANR. Versus THE UNION OF INDIA and ANR	MR.S K MEDHI MR.A DAS MS.D DUTTA	MR.M K CHOUDHURY ASSTT.S.G.I. SC, I O C

82	WP(C)/5275/2013	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
83	WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.B R DEY(R-5) GA, ASSAM MR.S CHAUHAN(R-4) MR.T ISLAM MR.A R SHOME(R-4) MS.F AHMED MR.S DEY(R-5) MR.P K DEBROY(R-5) MR.P SEN(R-5) MR.D NARZARY
84	WP(C)/5443/2013	HIRENDRA NATH SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY	GA, ASSAM
85	WP(C)/5686/2013 WP(C) 4393/2013(D/O)	SMTI PRITI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.R J BORDOLOI MR.P K TALUKDAR MR.R DE	GA, ASSAM MRS.V L SINGH MR.D DAS MR S KHOUND MR.U B SARMA-5 MR.G MISHRA(R-5) SC, REVENUE
	WITH MC/793/2014 in WP(C)/5686/2013	RANJEET SARMA Versus SMTI PRITI BORA and ORS.	MR.R J BORDOLOI MR.P K TALUKDAR MR.R DE	GA, ASSAM MRS.V L SINGH MR.D DAS MR S KHOUND SC, REVENUE
86	WP(C)/5712/2013	BASISTHA KHUDRA BYABASAI SANTHA and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MRS.V L SINGH SC, REVENUE
87	WP(C)/5864/2013	NARAYAN PRASAD RABHA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.M HAQUE MR.J AHMED MR.S DAS MR.M ANSARI	GA, ASSAM SC, HEALTH SC, REVENUE
88	WP(C)/5886/2013	BRAHMAPUTRA GRIDEQUIP PVT. LTD. and 2 ORS Versus THE STATE OF MAHARASHTRA and ANR	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE
89	WP(C)/6017/2013	NAKACHARI GAON PANCHAYAT SAMABAI SAMITI LTD. and 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	DR.B AHMED SC, CO-OP.
90	WP(C)/5068/2011	MD. ABDUL KHALEK and ANR Versus THE STATE OF ASSAM AND ORS		MR.B J TALUKDAR
91	WP(C)/4222/2012	THE PACHIM GHILADHARI SAMABAI SAMITY LTD. and ANR. Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MRK KALITA MR.A JAHID	SC, CO-OP. GA, ASSAM MR.H K BARMAN MR.J M A CHOUDHURY
92	WP(C)/4343/2012	NIMAI DAS Versus THE STATE OF ASSAM AND ORS	MR.B RAHMAN MR.N G KUNDU MR.P K R CHOUDHURY	DR.B AHMED SC, CO-OP.
93	WP(C)/6291/2012	DAKHIN MORONGI S S LTD.and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A CHETRY MRK KALITA MR.U K NAIR	SC, CO-OP.
94	WP(C)/6329/2012	MD. CHERAJ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.B RAHMAN	DR.B AHMED SC, CO-OP. MR.J M A CHOUDHURY

95	WITH WP(C)/2456/2013	THE UTTAR MORONGI GAON PANCHAYAT SAMABAI SAMITY LTD. and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.K KALITA MS.P KHOUND	SC, CO-OP. MR.J M A CHOUDHURY
96	WITH WP(C)/406/2014	ANIPUR CO-OPERATIVE SOCIETY and 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.S K TALUKDAR	SC, CO-OP. MR.J M A CHOUDHURY
97	WITH WP(C)/410/2014	KATIGORAH CO-OPERATIVE SOCIETY and 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S K TALUKDAR	SC, CO-OP. MR.J M A CHOUDHURY
98	WITH WP(C)/2675/2015	MELAMATI GAON PANCHAYAT SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR.R PHUKAN	DR.B AHMED(R1-9) SC, CO-OP.
99	WP(C)/6041/2013 CAVT. NO. 1319/13 WITH LCR	SMTI SHUBHAMAI BORA Versus THE STATE OF ASSAM and 3 ORS	MR.S S DEY MS.M BORAH MS.J CHETRY MS.A GOGOI	GA, ASSAM MR.M U MAHMUD MR.M MAHANTA MR.M CHOUDHURY FOR CAVEATOR SC, ELECTION COMMISSION.
	WITH MC/520/2014 in WP(C)/6041/2013	SMTI KIRAN HAZARIKA Versus SMTI SHUBHAMAI BORAH and ORS.	MR.S S DEY MS.M BORAH MS.J CHETRY MS.A GOGOI	GA, ASSAM MR.M U MAHMUD MR.M MAHANTA MR.M CHOUDHURY FOR CAVEATOR SC, ELECTION COMMISSION.
100	WP(C)/6099/2013	M/S JAI BHAGWAN OIL AND FLOUR MILLS Versus THE UNION OF INDIA and 7 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.P DAS MR.D BARUA C.G.C. MR.S CHAMARIA MR.G DAS SC, INDUSTRIES and COMMERCE MS.R DEVI ASSTT.S.G.I.
101	WP(C)/6183/2013	ASSAM STATE TEXTBOOK and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA GA, ASSAM SC, G M D A
102	WP(C)/6287/2013	M/S RAJLAKSHI DRUGS and ANR Versus DR. B. BOROAH CANCER INSTITUTE and 2 ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA MR.S DUTTA SC, DR. B BOROAH CANCER INSTITUTE
103	WP(C)/6420/2013	MONIKA THAOSEN and 3 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 3 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MS.P AHMED MRM A BARBHUIYA	SC, D H A COUNCIL
104	WP(C)/6473/2013	JAYANTI BHOWMICK Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.U K NAIR
105	WITH WP(C)/5911/2013	DEBI KANT ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.U K NAIR SC, RAILWAY

106	WITH WP(C)/6427/2013	UMA KANTA ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.S K NAIR
107	WITH WP(C)/6455/2013	MRINAL ROY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.U K NAIR
108	WITH WP(C)/6456/2013	SMT. MUKTI DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P GARODIA	MR.B SHARMA MR.A CHETRY SC, NF RLY MR.U K NAIR
109	WITH WP(C)/6475/2013	SHYAMAL KR. ROY, Versus THE UNION OF INDIA and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.B SHARMA MR.A CHETRY MR.U K NAIR SC, NF RLY
110	WITH WP(C)/7208/2013	PRADIP KUMAR DEY Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
111	WITH WP(C)/7394/2013	SUKHENDU PAUL Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	SC, NF RLY
112	WP(C)/6660/2013	RAJIB KUMAR MOHOTTO Versus THE STATE OF ASSAM AND 4 ORS	MR.R DUTTA MR.D DAS MR.K SARMA MR.S J SARMA MR.M BERIA MR.K CHOUDHURY	GA, ASSAM
113	WP(C)/6736/2013	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
114	WP(C)/6938/2013	LALMUONG and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MSB DEVI MS.H SARMA	GA, ASSAM SC, FOREST MR.L N DIHINGIA SC, FINANCE
115	WP(C)/7017/2013	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
116	WP(C)/7106/2013	BISWAJIT TALUKDAR Versus THE GUWAHATI MUNICIPAL CORPORATION and 3 ORS	MR.K K MAHANTA MR.K K PHUKAN MR.G G GOGOI	MR.D SAIKIA MR.S BORA MS.R R BARUAH MR.R K JAIN SC, GMC
117	WP(C)/7244/2013 CAVT. NO. 1565/13 CAVT. 1565/2013	M/S KALITA WEAVING INDUSTRY Versus THE STATE OF ASSAM AND 2 ORS	MR.A K PURKAYASTHA MR.M J BARUA	MS.T GOSWAMI FOR CAVEATOR SC, AFC MR.L P SHARMA MR.S CHAKRABARTY
118	WP(C)/7388/2013	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MR.N J DAS MR.A CHOUDHURY	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI

119	WP(C)/7419/2013	EASTERN ENGINEERING Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.D P BORAH SC, PWD
120	WP(C)/7428/2013	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	SC, INDUSTRIES & COMMERCE
121	WP(C)/2179/2014	LAKHIRAM BASUMATARY Versus UNION OF INDIA and and 8 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MS.D SINHA SC, C.G.C. PP, ASSAM
122	WP(C)/2367/2014	ROSHAN LAL AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS	MS.K YADAV MR.A KABRA MS.P SHARMA MR.R L YADAV	GA, ASSAM
123	WITH WP(C)/1749/2014	ROSHAN LAL AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MS.K YADAV MS.S SARMA MR.A KABRA MR.R L YADAV	GA, ASSAM
	WITH MC/2042/2014 in WP(C)/1749/2014	ROSHAN LAL AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MS.K YADAV MS.S SARMA MR.A KABRA MR.R L YADAV	GA, ASSAM
124	WP(C)/2415/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.M J MEDHI	MR.P DAS C.G.C. MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE SC, NEDFI MR.M BHAGAWATI
125	WITH WP(C)/2427/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	MR.P DAS MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE MR.M BHAGAWATI SC, C.G.C. ASSTT.S.G.I.
126	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
127	WP(C)/2511/2014	BINOD KARJEE and 4 ORS Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.P K SHARMA MR.S A SANGMA	SC, KHADI and VILLAGE INDUSTRIES BOARD GA, ASSAM MR.D BARUAH MR.G KAKATI ASSTT.S.G.I.
128	WP(C)/4537/2014	JYOTIKA ROY Versus THE UNION OF INDIA and 8 ORS	MR.A K PURKAYASTHA MR.A DAS MS.A SAIKIA	MR.M K CHOUDHURY C.G.C. MR.H GUPTA(R-1) ASSTT.S.G.I. SC, I O C
129	WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	SC, G M D A

130	WP(C)/4799/2014	DIKHOW MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
131	WP(C)/4962/2014 CAVT. NO. 1249/2014 WITH LCR	PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY
	WITH			
132	WP(C)/4941/2014	RATHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	GA, ASSAM
	WITH			
133	WP(C)/4960/2014 CAVT. NO. 1251/2014	DIPLOO KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY
134	WP(C)/4992/2014	DIPAK BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.A SARMAH MR.P S LAHKAR MR.D DAS MR.K K PARASAR MR.K CHOUDHURY	GA, ASSAM SC, APDCL
135	WP(C)/5124/2014	BABLU DEY Versus THE UNION OF INDIA and 5 ORS	MR.T C CHUTIA MS.R GOHAIN MRP GOGOI MR.S BARPATRAGOHAIN	MR.P P DAS(R-2) C.G.C. MR.S HANDIQUE(R-2) MR.R GOSWAMI MR.I ALAM MR.G PEGU(R-1) MR.M SAIKIA MR.R AHMED(R-2) ASSTT.S.G.I.
136	WP(C)/6553/2014	THANESWAR SHIL Versus THE STATE OF ASSAM AND 2 ORS	MR.R S CHOUHAN	GA, ASSAM
137	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR.N DEKA MR.K PATHAK MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
138	WP(C)/2904/2015	ON THE DEATH OF HEMANTA KUMAR MANDAL, HIS LEGAL HEIRS REP. Versus THE UNION OF INDIA and 11 ORS	MR.M U MAHMUD MR.A DAS MR.H R CHOUDHURY MR.M ALI	GA, ASSAM MR.Y S MANNAN MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 4,6) MS. M BHATTACHARYYA (SC, NHAI, R-12) SC, PWD
139	WP(C)/5427/2015	SMTI. ARCHANA PURKAYASTHA Versus THE UNION OF INDIA and 7 ORS	MR.S P ROY MR.N DHAR MR.K RAJBONGSHI MR .B MALAKAR MS.A TALUKDAR MS.B BAISHYA MR. T U LASKAR MRA K RAI MS.S DASGUPTA MR.S DEY MR.P K DEBROY MR.R P N SINGH MR.P SEN	GA, ASSAM C.G.C. MR.K K PARASAR(R-1) SC, LAND & REVENUE DEPT. ASSTT.S.G.I.

140	WP(C)/7400/2015	OIL INDIA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA	GA, ASSAM MR.Y DOLOI(R- 1-4) MR.S K KEJRIWAL MR. B GOSWAMI (ADDL. A. G., ASSAM) MR. P KAKATI (GA, ASSAM)
	WITH I.A.(Civil)/662/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA
	WITH I.A.(Civil)/667/2016 in WP(C)/7400/2015	THE ASSAM TEA and TEA SEED PLANTATIONS PVT.LTD. Versus OIL INDIA LIMITED and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.S N SARMA GA, ASSAM MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL MR.A J MAHANTA MR.A JAHID
	WITH			
141	WP(C)/1806/2017	THE ASSAM TEA and TEA SEED PLANTATIONS P LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.Y DOLOI(R- 1-3) SC, OIL ADDL. AG, ASSAM
142	WP(C)/7838/2015	ON THE DEATH OF MAHIRAM BORA, REPRESENTED BY RINKU BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.A C BORBORA MS.R B BORA MR.M SMITH MS.M DUTTA	GA, ASSAMR-1TO0 SC, CBI(R-7)
143	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
144	WP(C)/4923/2016	MD. ABDUL HASMAT Versus THE STATE OF ASSAM AND 8 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI MS.S DAS	MR.T J MAHANTA(R-8) GA, ASSAM(R3) SC, FOREST(R1,2,4,5 & 6) MS.P BHATTACHARYAR-8 MR.R DEV(R- 8&9) MR.K BARUAH(R-9) MR.A BHATTACHARYYA(R-8) MR.A BARUA(R-8) SC, PWD (ROADS)(R7) MR.A IQBAL(R- 8&9) MR.P BORDOLOI(R-9) MR.S SHAH(R-9)
145	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED SC, INDUSTRIES & COMMERCE SC, AIDC
146	WP(C)/2734/2018 CAVT. NO.0421/2018	BIMALA DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED S Z AHMED MS. H BEGUM MS. R BEGUM MS. S R SAIKIA MS. M AHMED	MR. K P SARMA GA, ASSAM MR. I MOZUMDER FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 06-05-2019 TO 28-06-2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

SPECIAL LIST (CIVIL)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/83/2004 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RAHIM ALI AND ANR.	MR. S K GOSWAMI MR. R KATHKATIA	MR. R DHAR, (R-1), LEGAL AID COUNSEL
2	MFA/72/2005 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SRI JADAV DEKA and ORS	MR. S DUTTA MS. M CHOUDHURY MR. R KAUR	MS. RITAMONI GOSWAMI, LEGAL AID COUNSEL
3	Arb.A./7/2006 WITH LCR	UNION OF INDIA Versus M/S J P RATERIA and CO	MR. B SARMA MR.U K NAIR	MR.R HUSSAIN MISS.G SUTRADHAR
4	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
5	MFA/88/2007 WITH LCR	UNITED INDIA INSURANCE COMPANY Versus NAREN DEKA	MS.M CHOUDHURY MS.R BEGUM MR.D CHAKRABORTY MR.S DUTTA MS.A GOGOI MS.A A SARIA	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI
	WITH MC/3300/2007 in MFA/88/2007	UNITED INDIA INSURANCE COMPANY Versus NAREN DEKA	MS.R BEGUM MS.A A SARIA	
6	SAO/8/2008 WITH LCR	SHRI GUNARAM BORUAH, Versus BULAN CHANGMAI and ANR.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MR.B BARUAH
7	SAO/7/2009 WITH LCR	NEW INDIA ASSURANCE CO. LTD. and ANR. Versus SHRI JISHU BHATTACHARJEE	MR.P P DAS MR.R GOSWAMI MR.I ALAM MR.B J GHOSH	MR.S S ROY MR.D SAUD MS.M MAHANTA
8	FAO/16/2009	JATIN BARUAH, Versus DEB NARAYAN GOSWAMI,	MR.G N SAHEWALLA MR.MD ASLAM MR.A SENAPATI MS.K BORA	MR.G KHANDELIA
	WITH MC/2625/2009 in FAO/16/2009	SRI JATIN BARUAH Versus SRI DEB NARAYAN GOSWAMI	MR.G N SAHEWALLA MR.MD ASLAM MS.K BORA	
	WITH MC/2814/2009 in FAO/16/2009	JATIN BARUAH, Versus DEB NARAYAN GOSWAMI,	MR.G N SAHEWALLA MR.MD ASLAM MR.A SENAPATI MS.K BORA	
9	MFA/38/2009 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. MEHEBUB ALOM and ANR.	S K GOSWAMI P K SHARMA R KATHKATIA	MR.J MOLLAH AMARENDRA GOGOI LEGAL AID COUNSEL

10	MFA/19/2010 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus RUMI BEWA and ANR	MR.D BARUAH MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.H DEKA MR.A K SARMA MRP GOGOI
11	MFA/27/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ZAKIR HUSSAIN and ANR	MR.D BARUAH MS.M CHOUDHURY MR.S DUTTA MISSR KAUR	MR.A K PURKAYASTHA MRB J DAS
12	MFA/47/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AFJAL KHAN and ANR	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.D SARMAH MR ABHINAY KR. GUPTA LEGAL AID COUNSEL FOR RESPONDENT NOS. 1 AND 2 MR.A KONWAR
13	MFA/173/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. DARAJ ALI	S K GOSWAMI P K SHARMA R KATHKATIA	MS.A AJITSARIA MR.S C PANDIT
14	MFA/213/2010 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus MD. RABI HUSSAIN and ANR,	MR.K K BHATRA MR.R K BHATRA MSR D KAKATI MR.A AHMED MS.P HUJURI MS.S DAS	
15	WITH MFA/49/2012	M/S NEW INDIA ASSURANCE CO. LTD., Versus MD. JIABUR RAHMAN and ANR,	MR.K K BHATRA MR.R K BHATRA MSR D KAKATI MR.A AHMED MS.P HUJURI MS.S DAS	
16	MFA/298/2010 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. Versus CHANDRA DAS and ANR	MR.A GOSWAMI MR.S DUTTA	MR.J SINGH MS. S KHANIKAR (R1) MR.P SINGH MS. P BARUAH (R1) MS. A RANA (R1) MS.D GUPTA
17	Arb.A./3/2011 WITH LCR	KAUSHIK TEA COMPANY Versus BHAWATI AND BHAGWAN TEA INDUSTRIES AND ANR	MR.S BANIK	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MSK KALITA
18	Arb.A./7/2011 CAVT. NO. 809/2011 WITH LCR	ASSAM PETROLEUM LIMITED Versus M/S TARAMONI MAZUMDAR AND ORS	MR.K K MAHANTA MR.S KALITA MR.T BARUAH MR.R TALUKDAR MR.A BARUAH MS.R GOGOI MS.P BARUA MR.B DOLEY	MR.R SHARMA MR. D MAZUMDAR MR.B DEORI FOR CAVEATOR MS.T SAIKIA
19	MFA/15/2011 WITH LCR	UNION OF INDIA Versus M/S NORTH EAST LODISED SALTP LTD.	MS.M CHATTERJEE MS.D SONOWAL MS.S CHAKRABORTY SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
20	MFA/24/2011 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus BINU BORA and 2 ORS	MR.S S SHARMA MRG JALAN MS.L SARMA	MR.A K SHARMA MR.D K KOTOKY MRS.R S DEURI(R-1) MR.N SARMAH MS.J BORAH MR.T R DEURIR-1 SMTI SHAHINA PRVEEN HUSSAIN, LEGAL AID COUNSEL MR.R N BAKSH
21	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR. R DEV, Legal Aid Counse MS.J BORA MR.D K KATAKEY

22	MFA/36/2011	UNION OF INDIA Versus M/S JOYPRAKASH ASSOCIATES LTD.,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH			
23	MFA/122/2011	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LIMITED,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
24	MFA/80/2011 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus RANA ALI AND ORS	MR.B C DAS MISS.S ROY MS.P KAR	MD.B HUSSAIN MR.A K HUSSAIN MR. S BANIK (Amicus Curie) MR.H DEKA MR.A K SARMA MRSS H HUSSAIN
25	MFA/86/2011 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus JITU DEKA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.J SINGH MR.D THAKUR MR.T BORKOTOKY MRN TALUKDAR MS.D GUPTA
	WITH MC/1812/2011 in MFA/86/2011	NATIONAL INSURANCE CO. LTD., Versus JITU DEKA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.D THAKUR MR.T BORKOTOKY MRN TALUKDAR
26	MFA/92/2011 WITH LCR	UNION OF INDIA, Versus M/S UNIQUE COAL TRADER	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
	WITH			
27	MFA/23/2012	THE UNION OF INDIA Versus M/S MAHESH ENTERPRISESP LTD.	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.K P MAHESWARI MR.A GOYAL
28	MFA/93/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus IMAN ALI AND ANR.	MR.R SARMA MR. D MAZUMDAR MR.B DEORI MS.T SAIKIA	
29	MFA/101/2011 WITH LCR	UNION OF INDIA Versus M/S ULTRATECH CEMENT LIMITED	MR.B SHARMA(Rly.Adv.) MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
30	MFA/105/2011 WITH LCR	UNION OF INDIA, Versus M/S RATHI SALT and GRAINS P LTD.	MR. B SARMA MSB DEVI MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA
31	MFA/117/2011 WITH LCR	UNION OF INDIA, Versus M/S BAJAJ STEEL,	MR.B SHARMARly.Adv. MSB DEVI MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA
32	MFA/121/2011 WITH LCR	THE UNION OF INDIA , Versus M/S BAJAJ HINDUSTHAN LTD.	MS.M CHATTERJEE MS.I DAS SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS. M SHARMA MS. L DAS
	WITH MC/3464/2011 in MFA/121/2011	THE UNION OF INDIA , Versus M/S BAJAJ HINDUSTHAN LTD.	MS.M CHATTERJEE MS.I DAS SC, NF RLY MRS.U CHAKRABORTY	

33	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MR.B SARMAH MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
34	MFA/90/2013	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
35	FAO/20/2012 WITH LCR	ANOWAR HUSSAIN Versus KAMALA BIBI	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR	MR.A R SHEIKH
36	FAO/22/2012	RAMA RANI DAS Versus RAKHI SEN and 3 ORS	MRG P BHOWMIK MR.S SAHA MR.R HAZARIKA	MR.G N SAHEWALLA MR.A SARMA MR.MD ASLAM MR.J P CHAUHAN MR.G SAIKIA MR.U DUTTA MSK KALITA
37	MFA/24/2012 WITH LCR	THE UNION OF INDIA Versus M/S MANAS SALT IODISATION INDUSTRIESP, LTD. UNIT-II,	MR.B SARMAH MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
38	MFA/31/2012 WITH LCR	UNION OF INDIA Versus M/S FUEL SOURCESINDIA PVT. LTD.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
39	MFA/32/2012 WITH LCR	ON THE DEATH OF GOLAP CHANDRA SAHU Versus UNITED INDIA INSURANCE COMPANY AND ORS	MS.B CHOUDHURY MR.S SAHU	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA
40	MFA/37/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD., Versus MD. IMRAN HUSSAIN and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
41	MFA/42/2012 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus JATRI KARMAKAR and 2 ORS	MS.R D MOZUMDAR MRS.H KALITA MS.J SARMA	MR.T J MAHANTA MR.S C BISWAS MS.P BHATTACHARYA MD.A KHAN MRS.S D CHOUDHURY MS.K L R YANTHAN MS.E SHITIRI
42	MFA/48/2012 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus ROBI HUSSAIN AND ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR. UJJAL CHOUDHURY, AMICUS CURIAE
43	MFA/52/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MOZIR UDDIN AND ANR	MR.S S SHARMA MR.K K BHATTA MS.L SARMA	MR.R ALI MD.M Z SHAH MR.H A AHMED
44	MFA/57/2012 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD Versus HARUN ALI and ANR	MR.A J SAIKIA MR.K BORA	MR ALAKESH BARUAH LEGAL AID COUNSEL
45	MFA/62/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
46	MFA/77/2012	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	WITH MC/2537/2012 in MFA/77/2012	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	
47	WITH MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/4016/2010 in MFA/303/2010	SABDER ALI and 9 ORS Versus MANSER ALI	MR.A M MAZUMDAR MD.M Z SHAH MR.R ALI MD.S ALI	GA, ASSAM MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY
	WITH MC/4076/2010 in MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL SC, NF RLY MRS.U CHAKRABORTY	
48	MFA/89/2012 WITH LCR	THE ORIENTAL INSURANCE CO.LTD. Versus MD.APIJUL RAHMAN @ RAFIQU L HOQUE @ APIJAL HOQUE and ANR	MR.S K GOSWAMI MRS.P MEDHI MR.P K SHARMA MR.R KATHKATIA	MR.S C BISWAS MR.H ROHMAN MR.D BANIA
49	MFA/99/2012 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI. NANDITA BISWAS and ORS	MR.S K GOSWAMI MR.R KATHKATIA MR.P K SHARMA	MR.M DEKA MR.S ISLAM MR.S HAQUE MS.A BORUAH
50	MFA/104/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus MD JAKIR ISLAM AND ANR.	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.P SUNDI
51	MFA/106/2012 WITH LCR	RAM DEV GUJAR Versus RATNA TAMULI and ORS	MR.S S SHARMA MR.S K SANGANERIA MS.L SARMA	MR.M HAQUE MS.M CHOUDHURY MR.Z HUSSAIN MR.D CHAKRABORTY MR.S DUTTA MRSN BEGUM MS.A GOGOI
52	MFA/110/2012	THE NATIONAL INSURANCE COMPANY LIMITED Versus JITU DAS AND ANR.	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.P DAS MR.N BORUAH MS.R T DAS MR.S DAS
53	MFA/113/2012 WITH LCR	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MR G GOSWAMI MSB DEVI SC, NF RLY MS.M PHUKAN MS.R R BORAH
54	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
55	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
56	MFA/3/2013	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
57	WITH MFA/45/2008	GENERAL MANAGER N F RAILWAY Versus M/S P.P ENTERPRISES	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SC, NF RLY SMTIU CHAKRABORTY S SARMA	MR.A GOYAL

	WITH MC/1020/2008 in MFA/45/2008	THE UNION OF INDIA G.M,RLY Versus M/S. PP ENTERPRISE and ORS.		MR.A GOYAL
58	WITH MFA/4/2013	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
59	MFA/11/2013 WITH LCR	UNION OF INDIA, Versus LITHUNGBEMO LOTH	MSB DEVI MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI
60	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
61	MFA/16/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SABITRI DAS and ANR,	MR.S K GOSWAMI MR.R KATHKATIA MS.G SAIKIA	MR.P K ROY MR.D THAKUR MR.N NATH
62	MFA/27/2013 WITH LCR	ON THE DEATH OF RAMESH CH DAS HIS LEGAL HEIRS Versus UNION OF INDIA	MR.J ISLAM MR.A ALAM MR.M ALAMGEER	MR.A K SARKAR MSB DEVI MS.M PHUKAN SC, NF RLY MS.R R BORAH
	WITH I.A./468/2016 in MFA/27/2013	ON THE DEATH OF RAMESH CH DAS HIS LEGAL HEIR BELMONI DAS Versus UNION OF INDIA	MR.H R A CHOUDHURY MR.N AHMED MR.J ISLAM MR.A ALAM MR.M ALAMGEER	MR.A K SARKAR MSB DEVI SC, NF RLY MS.M PHUKAN MS.R R BORAH
63	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
64	CRP(I/O)/45/2013	DINESH KHANDELWAL Versus SMTI ASHA DEVI KHANDELWAL	MR.K AGARWAL MR.P DEKA	MS.G DEKA MS.A DAS MS.P CHAKRABORTY
65	MFA/49/2013 WITH LCR	SMTI. ROMAWATI CHOUHAN Versus THE UNION OF INDIA and 3 ORS	MR.A L MANDAL	MR.A K SARKAR MSB DEVI MR.N K DAS MS.R R BORAH SC, NF RLY
66	MFA/63/2013 WITH LCR	UNION OF INDIA Versus M/S. NIRMA LTD	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
67	MFA/67/2013 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus BISHNU PRASAD DAS and 2 ORS	MR.R C PAUL MS.S ROY	MRM RAHMAN
68	MFA/77/2013 WITH LCR	M/S. BHAWANI TRADING CO. Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MRS.U CHAKRABORTY SC, NF RLY
69	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.A K SARKAR MR G GOSWAMI MSB DEVI MS.R R BORAH SC, NF RLY MS.M PHUKAN
70	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
71	CRP(I/O)/81/2013	PARESH CHANDRA GOYARY Versus BINOD KUMAR SARMA	MR.N HAQUE MR.M HUSSAIN MS.B DAS	MR.D MOZUMDER MR.R SARMA

72	CRP(I/O)/83/2013	SMTI MANJURI BHATTACHARJEE and 5 ORS Versus ANUP BARUA and 6 ORS	MRG P BHOWMIK MS.J PURKAYASTHA	MR.G SAIKIA MR.D SAUD
73	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
74	MFA/86/2013 WITH LCR	RELIANCE GENERAL INSURANCE CO LTD Versus AJOY PANIKA and ANR,	MR.R GOSWAMI MR.B S GOSWAMI	MR.C BARUAH(R-2) MR.P SUNDI MR.B BARUAH(R-2)
75	MFA/91/2013 WITH MC/1839/2013 in MFA/91/2013	UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR, UNITED INDIA INSURANCE CO. LTD. Versus MUKHODA URANG and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	
76	MFA/93/2013	M/S Y LOTHA Versus UNION OF INDIA	MR.H P BARMAN	MR.D K DEY SC, NF RLY
77	MFA/97/2013 WITH LCR	M/S BIJAY SINGH BIMAL KUMAR Versus UNION OF INDIA	MR.H P BARMAN	MR.D K DEY SC, NF RLY
78	MFA/98/2013 WITH LCR	M/S SONAM TRADERS Versus UNION OF INDIA	MR.H P BARMAN	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN
79	MFA/102/2013 WITH LCR	JALALUDDIN SK Versus UNION OF INDIA	MR.B C DAS MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED	MR.A K SARKAR MR G GOSWAMI MSB DEVI MR.N K DAS SC, NF RLY MS.R R BORAH
80	MFA/110/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
81	WITH MFA/109/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
82	MFA/112/2013 WITH LCR WITH MC/2159/2013 in MFA/112/2013	UNION OF INDIA , Versus GAURIPRAVA KALITA UNION OF INDIA , Versus GAURIPRAVA KALITA	MR G GOSWAMI MSB DEVI MS.M PHUKAN MS.R R BORAH MSB DEVI MS.R R BORAH MS.M PHUKAN	MR.J MOLLAH MS.A BHANU MS.S P DAS
83	MFA/115/2013 WITH LCR	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
84	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN

85	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
86	MFA/126/2013 WITH LCR	M/S. MAHESWARI HARDWARE STORE Versus UNION OF INDIA SC RLY and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
87	MFA/140/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.J KALITA MR. N BORUAH (R1) MR S DAS (R1) MR.S C PANDIT MS.J RABHA
88	MFA/141/2013 WITH LCR	SMT. SUMITRA DAS, Versus UNION OF INDIA,	MR.A K SHARMA MS.T HAZARIKA	MR G GOSWAMI, RLY.ADV. MSB DEVI MR.N K DAS MS.R R BORAH
89	MFA/148/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. ISMAIL KHAN and ANR.	MS.R D MOZUMDAR MR.S ACHARJEE	MR.D K SAIKIA MS.S D SAIKIA
90	MFA/150/2013 WITH LCR	M/S. DURGA FILLING STATION Versus THE EMPLOYEES STATE INSURANCE CORPN. and 2 ORS.	MR.A GANGULY MR.S K SINGH	MR.K K NANDI
91	MFA/151/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SMTI SAMBARI BRAHMA and ANR	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA MR.V DEBNATH MR.C SHARMA	MR.A R AGARWALA
	WITH MC/3485/2013 in MFA/151/2013	ORIENTAL INSURANCE CO. LTD. Versus SMTI SAMBARI BRAHMA and ANR	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA MR.V DEBNATH MR.C SHARMA	
92	MFA/155/2013 WITH LCR	HAKIMUDDIN SK. Versus UNION OF INDIA	MR.M M RAY MR.H P BARMAN	MR.A K SARKAR MR G GOSWAMI SC, NF RLY
93	MFA/156/2013 WITH LCR	JAYA GOSWAMI Versus THE UNION OF INDIA,	MS.A BHANU MD.S ISLAM MRA HAWARI	MR.A K SARKAR MR. B SARMAH MSB DEVI SC, NF RLY
94	MFA/162/2013	SMTI DIPALI ROY and 2 ORS, Versus ASSAM PROGRESSIVE DEVELOPER LTD. and 7 ORS,	MR.R SARMA MR.P P BARUAH MR.B K SINGH	MR.G N SAHEWALLA MR.MD ASLAM MS.B SARMA MR.P DEKA
	WITH MC/3815/2013 in MFA/162/2013	SMTI DIPALI ROY and 2 ORS, Versus ASSAM PROGRESSIVE DEVELOPER LTD. and 7 ORS,	MR.R SARMA MR.P P BARUAH MR.B K SINGH	
	WITH MC/3168/2014 in MFA/162/2013	ASSAM PROGRESSIVE DEVELOPER LTD. Versus SMTI DIPALI ROY and ORS.,	MR.G N SAHEWALLA MR.MD ASLAM MS.B SARMA MR.A CHETIA	MR.R SARMA MR.P P BARUAH MR.B K SINGH
95	WITH Cont.Cas(C)/139/2014	SMTI DIPALI ROY and 2 ORS. Versus SRI PARTHA SARTHI CHOUDHURY	MR.B K SINGH MS M BHATTACHARYA	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A CHETIA
96	MFA/11/2014 WITH LCR	PAMPI DEVI HAZARIKA Versus UNION OF INDIA	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.A K SARKAR SC, NF RLY
97	CRP(I/O)/14/2014 WITH LCR	BIJOYANAND BORTHAKUR Versus ABHOYANANDA BORTHAKUR and 3 ORS	MRG P BHOWMIK MR.R HAZARIKA	MR.B BANERJEE MS.B SAIKIA

98 MFA/37/2014
WITH LCR

NATIONAL INSURANCE CO. LTD.
Versus
MINA MIRDHA and ANR

MR.R C PAUL
MS.S ROY

MRM RAHMAN
MR.D CHAKRABORTY
MR.M ISLAM

99 MFA/38/2014
WITH LCR

NATIONAL INSURANCE CO. LTD.
Versus
SMT. AIMONI BARUAH and 2 ORS.

MR.R C PAUL
MS.S ROY

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LEAVE NOTE OF ADVOCATES FOR 06/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	DR. R SARMAH	25-04-2019	To	06-05-2019
3)	MS. M PAUL	25-04-2019	To	10-05-2019
4)	MR. P C DEY	06-05-2019	To	10-05-2019
5)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
6)	MR. N ANAND	30-04-2019	To	09-05-2019
7)	MR. B SARMAH	02-05-2019	To	08-05-2019
8)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
9)	MR. G C PHUKAN	02-05-2019	To	06-05-2019
10)	MS. A VERMA	01-05-2019	To	10-05-2019
11)	MS. N M DEKA	02-05-2019	To	20-05-2019
12)	MR. L P SHARMA	30-04-2019	To	09-05-2019
13)	MR. A C KALITA	03-05-2019	To	06-05-2019
14)	MR. H A SARKAR	03-05-2019	To	06-05-2019
15)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
16)	MR. U SARMA	06-05-2019	To	06-05-2019
17)	MR. A K JAIN	29-04-2019	To	07-05-2019
18)	MR D K DAS	04-05-2019	To	06-05-2019
19)	MR. S MITRA	06-05-2019	To	11-05-2019